

Minutes of Exim Facilitation Committee (EFC) meeting No. 07/AM22 dated 23.11.2021 for Import of Restricted Items

Meeting No. 07/AM22 of Exim Facilitation Committee (EFC) was held on 23.11.2021 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri Jay Pal, Dy. DGFT, DGFT
- (iii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iv) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (v) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vi) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (viii) Shri Sushilk Jain, Development Officer, DPIIT
- (ix) Vinod Kumar Arya, U.S., MHA
- (x) Shri M.R. Sathyanarayan, M/o Mines
- (xi) Shri Suraj Maldan, Drone Department, DGCA
- (xii) Shri V. Santhanam, DD, DGCA
- (xiii) Shri Sushil Kumar Jangid, Scientist-B, MeitY
- (xiv) Shri Indrajeet Yadav, ITA, M/o Steel

3. Total number of cases considered in the meeting was **352**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **55** cases have been approved, **32** cases have been rejected, **17** cases have been closed and **248** cases have been deferred. Where two or more technical authorities have recommended different quantities, the

For

lower quantity has been approved by the Committee. The cases at Sl. No. 163, 164 and 165 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1	D/o AH&D						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPPLY 00137619AM22	13.7.21	6 Nos BROODMARES FOR BREEDING	1012100	9000000	AU	Recommended by DAHD vide OM dated 24.11.2021 for import of 6 Nos of Horses from USA, United Kingdom, Ireland and Canada. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 24.11.2021.
2.	MOHAMMED GULREZ QURESHI, MUMBAI HQRXIMLAPPLY 00160774AM22	12.8.21	2 Nos RIDING HORSES	1012990	3000000	AU	Comments sought from DAHD on 12.08.2021. DAHD vide email dated 16.08.2021 has sought some information from the firm, directly. Reminders sent to the firm on 20.09.2021 and 20.10.2021. The Committee decided to send a Final Reminder to the firm.
3.	PROGRESSIVE DAIRY FARMERS ASSOCIATION, LUDHIANA HQRXIMLAPPLY 00164309AM22	17.8.21	100000 UNITS Bovine semen	5111000	54597321	Trading	Comments sought from DAHD on 18.08.2021. DAHD vide email dated 19.08.2021 has sought some information directly from the firm. Reminders sent to the firm on 20.09.2021 and 20.10.2021.

From

4.	ADVAIT IMPORTS EXPORTS HQRXIMLAPPLY 00167522AM22	20.8.21	120 Nos Goats	104200 0	30000 00	Trading	Comments sought from DAHD on 02.09.2021. D/o AH&D informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
5.	FIVE STARS SHIPPING COMPANY PRIVATE LIMITED HQRXIMLAPPLY 00170297AM22	25.8.21	25 Nos FROZEN SEMEN OF STALLION (QTY 25 DOSES CONSISTING OF 03 STRAW PER DOSE) EACH STRAW NET WEIGHT 0.5 ML	511999 1	15500 00	AU	Comments sought from DAHD on 07.09.2021. D/o AH&D vide email dated 01.10.2021 has sought some information/documents from the firm. Reminder sent to the firm on 21.10.2021. The Committee decided to send a Final Reminder to the firm.
6.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182017AM22	11.9.21	06 Nos Mammals	106190 0	15858 00	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO.
7.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182276AM22	12.9.21	06 Nos Mammals	106190 0	13215 00	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO.
8.	RED BARN FARM, KARNATAKA HQRXIMLAPPLY 00190031AM22	21.9.2021	5 nos. LIVE ADULT HORSES	101299 0	44225 00	AU	Comments sought from DAHD on 27.09.2021. D/o AH&D vide email dated 28.09.2021 has sought some information/documents from the firm. Reminder sent to the firm on 27.10.2021.

9.	ACCUVANCE LLP, DELHI HQRXIMLAPPLY 00196291AM22	28.9.2021	8000 Units FROZEN BOVINE SEMEN GIR	511100 0	46232 16	FOR BREEDI NG AND IVF PROGRA M	Comments sought from DAHD on 30.09.2021. D/o AH&D vide email dated 16.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 23.11.2021. D/o AH&D informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
10.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY 00198046AM22	30.9.2021	2 pairs FRIESIAN HORSE (FANCY)	101299 0	10000 00	BREEDI NG	Comments sought from DAHD on 14.10.2021. DAHD vide email dated 22.11.2021 has sought NOC from State Government from the firm.
11.	ABDUL SALAM, HQRXIMLAPPLY 00197163AM22	29.9.2021	2 nos. Pet Cats	106491 0	11250	AU	Comments sought from AH&D on 7.10.2021. D/o AH&D vide email dated 22.11.2021 has sought some information/documents from the firm.
12.	ANIMALS ARE PEOPLE TOO - A MOHIT CHAUHAN INITIATIVE, NEW DELHI HQRXIMLAPPLY 00210902AM22	12.10.21	114 nos. K9 WORKING DOGS - as per Invoice No VSA0001	106190 0	37852	TEMPRO RARY VACCIN ATION PLUS TRAININ G AND REEXPO RT TO EU FOR REHOMI NG PURPOS E	D/o AH&D vide OM dated 12.11.2021 has informed that keeping in mind the bio security and health issues, they do not recommend the import of dogs from Afghanistan. The Committee decided to Reject the case as per comments received from D/o AH&D vide OM dated 12.11.2021.

13.	ASEEM AHUJA, HQRXIMLAPPLY 00216190AM22	18.10.21	1 No Pet Dog Breed : Shih Tzu	106900 0	87600	AU	Comments sought from AH&D on 21.10.2021. D/o AH&D vide email dated 02.11.2021 has sought some clarification from the firm. Reminders sent on 10.11.2021 and 22.11.2021. The Committee decided to send a Final Reminder to the firm.
14.	GLOBION INDIA PRIVATE LIMITED, COIMBATORE HQRXIMLAPPLY 00220283AM22	21.10.21	323280 nos. Birds Eggs, in Shell, fresh, preserved or cooked; other fresh eggs; For Fertilized Eggs for incubati	407210 0	42319 292	AU	Comments sought from AH&D on 22.10.2021
15.	STAR BORN STUD AND AGRI FARM, CHANDIGARH HQRXIMLAPPLY 00221610AM22	22.10.20 21	30 nos. Camels and other camelids (Camelidae)	106130 0	12500 000	AU	Comments sought from AH&D on 25.10.2021. DAHD vide email dated 16.11.2021 has sought some documents from the firm. D/o AH&D informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
16.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPLY 00221412AM22	22.10.20 21	5 pairs Mice (From : Japan)	106900 0	55698	AU	Recommended by DAHD vide OM dated 15.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 15.11.2021.

17.	Shreya Murali HQRXIMLAPPLY 00222539AM22	22.10.21	1 kgs Live pet dog	106190 0	17000 0	AU	Comments sought from AH&D on 25.10.2021. The applicant has withdrawn the application on 25.10.2021. In view of the above, the Committee decided to Close the case.
18.	GREENTREE STUD AND AGRICULTURAL FARM, GURGAON (HARYANA) HQRXIMLAPPLY 00223535AM22	23.10.21	1 No THOROUGHBRED STALLION	101210 0	15000 000	AU	Recommended by D/o AH&D vide OM dated 12.11.2021 for import from United Kingdom and Australia. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.11.2021.
19.	Shreya Murali HQRXIMLAPPLY 00224729AM22	25.10.21	1 kgs Live Pet Dog	106190 0	17000 0	AU	Recommended by DAHD vide OM dated 15.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
20.	Gagan Garg [Tarun Rana] HQRXIMLAPPLY 00225720AM22	26.10.21	2 nos. small pets (dogs)	106110 0	17620	AU	Comments sought from AH&D on 26.10.2021. The applicant vide email dated 30.10.2021 has informed that they had by mistake filed this application as “Gagan Garg”. They have filed a new application (HQRXIMLAPPLY00236423AM22) under their own name, ie, Tarun Rana. In view of the above, the Committee decided to Close the case.
21.	SANS CRAINTES STUD FARM PRIVATE LIMITED,	26.10.21	3 nos. of BROODMARE 1 no. of STALLION	101210 0	32000 000	AU	Comments sought from DAHD on 27.10.2021. DAHD vide email dated 22.11.2021 has sought some information / documents from the firm.

from

	COIMBATORE HQRXIMLAPPLY 00226897AM22						
22.	Dmitrii Ivlev HQRXIMLAPPLY 00240306AM22	2.11.2021	1 Dog	106900 0	0	AU	Recommended by DAHD vide OM dated 16.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
23.	Manpreet Kaur HQRXIMLAPPLY 00240237AM22	2.11.2021	1 Canine, toy poodle, female spayed, 5 yrs 8 months, cream, chip no.900032002276494	106190 0	0	AU	Recommended by DAHD vide OM dated 15.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
24.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED, BARODA HQRXIMLAPPLY 00239711AM22	2.11.2021	1070 nos. Mice	106190 0	80351 661	AU	Comments sought from DAHD on 03.11.2021. DAHD vide email 15.11.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
25.	GURPREET SINGH GILL HQRXIMLAPPLY 00239485AM22	2.11.2021	1 no. DOGS	106190 0	65000	AU	Recommended by DAHD vide OM dated 15.11.2021. For Ex-post facto approval.
26.	Sukeshi Kamra, HQRXIMLAPPLY	30.10.2021	1 no. Pet Dog	106900 0	0	AU	Recommended by DAHD vide OM dated 15.11.2021. The Committee decided to Approve the case subject to further

	00235817AM22						approval from Competent Authority.
27.	Tarun Rana HQRXIMLAPPLY 00236423AM22	30.10.20 21	2 nos. Pet dogs	106110 0	29973	AU	Recommended by DAHD vide OM dated 15.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
28.	YESHVEER SINGH, DELHI HQRXIMLAPPLY 00229440AM22	28.10.20 21	6 nos. RIDING HORSES FOR SPORTS ACTIVITIES (AGE 02 TO 20 YEARS) (SEX- MARES/GELDINGS/ STALLIONS)	101299 0	81000 00	AU	Recommended by DAHD vide OM dated 15.11.2021 for import from Germany, France, UK, Netherlands, Belgium and Holland. The Committee decided to Approve the case subject to DAHD OM dated 15.11.2021.
29.	INSTITUTE OF LIFE SCIENCES, BHUBANESWAR HQRXIMLAPPLY 00229139AM22	28.10.20 21	30 nos. Laboratory mice for research purpose	106190 0	11,25, 000	AU	Recommended by DAHD vide OM dated 15.11.2021. The Committee decided to Approve the case subject to DAHD OM dated 15.11.2021.
30.	Rhea Dhanbhoora HQRXIMLAPPLY 00228593AM22	27.10.21	1 no. Pet Cat - Siberian	106900 0	11370 0	AU	Recommended by DAHD vide OM dated 18.11.2021. The Committee decided to Approve the case subject to DAHD OM dated 18.11.2021.
31.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	04.11.21	20 Nos BKS.Cg-Dock7m +/- Leprdb/J (Jax Stock No-000642)	106190 0	14,15, 398.2 4	AU	Comments sought from AH&D on 08.11.2021. D/o AH&D informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.

HQRXIMLAPPLY
00241968AM22

10 Nos
B6.Cg-Tg(K18-
ACE2)2Prlmn/J (Jax
Stock
No-034860)

08 Nos
C57BL/6-Tg(CAG-
RFP/EGFP/Map1lc3b
)1Hill/J (Jax Stock
No-027139)

8 Nos
B6;C3-Tg(Prnp-
SNCA*A53T)83Vle/J
(Jax Stock No-004479)

20 Nos
BALB/cJ (Jax Stock
No-000651)

20 Nos
B6.129S1-Nt5etm1Lft
/J (Jax Stock No-
018986)

20 Nos
C57BL/6J (Jax Stock
No-000664)

From

			10 Nos C.129S1(B6)- Nt5etm1Lft/J (Jax Stock No-027925)				
32.	Prachi Chopra HQRXIMLAPPLY 00245270AM22	8.11.21	1 No PET CAT BLACK COLOR DOMESTIC MEDIUM HAIR BREED	010619 00	00	AU	Recommended by DAHD vide OM dated 12.11.2021. For Ex-post facto approval.
33.	Maryna Darieva HQRXIMLAPPLY 00241537AM22	03.11.21	1 No Dog	010129 90	1,000. 00	AU	Recommended by DAHD vide OM dated 24.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
34.	Maryna Darieva HQRXIMLAPPLY 00241428AM22	03.11.21	1 No Dog	010129 90	1,000. 00	AU	Comments sought from AH&D on 09.11.2021. The Committee noted that the applicant has submitted duplicate applications (S.No. 33 and 34). Therefore, the Committee decided to Close the case.
35.	Maanvee Mirakhur HQRXIMLAPPLY 00246796AM22	10.11.21	1 No Dog - breed: Maltese	010619 00	00	AU	Recommended by DAHD vide OM dated 24.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
36.	POLOFACTORY HQRXIMLAPPLY 00248713AM22	11.11.21	30 Nos POLO / RIDING HORSES (FOR SPORT ACTIVITY)	010129 10	4,05,0 0,000. 0	AU	Recommended by DAHD vide OM dated 24.11.2021 for import of 30 Nos of Horses from UK, Ireland, France, UAE and Netherland. The Committee decided to Approve the case subject to conditions



			(AGE 02 TO 20 YEARS) (SEX - MARES, STALLIONS, GELDINGS)				mentioned in the DAHD OM dated 24.11.2021.
37.	Rajdeep Kaur HQRXIMLAPPLY 00248287AM22	11.11.21	1 Dog	010641 90	1,00,0 00	AU	Recommended by DAHD vide OM dated 24.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
38.	Naveen Sharma HQRXIMLAPPLY 00250240AM22	11.11.21	1 No LIVE PET ANIMAL- DOG.NAME:LOKI; MC NO:90021500073866 9.BREED:BIEWER TERRIER. SEX:MALE	010190 90	88,00 0	AU	Recommended by DAHD vide OM dated 24.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
39.	SRINIVASA RAO MUKKAMALA HQRXIMLAPPLY 00247598AM22	10.11.21	1 No Labrador	010619 00	18887 5	AU	Recommended by DAHD vide OM dated 24.11.2021. The Committee decided to Approve the case subject to further approval from Competent Authority.
39 (a)	ALANKRIT JOSHI HQRXIMLAPPLY 00239001AM22	02.11.21	1 Nos FELINE - PET CAT - RUSSIAN BLUE	010619 00	49600	AU	Recommended by DAHD vide OM dated 24.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 24.11.2021.

Part 2	D/o Fisheries						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
40.	MANISANKAR HQRXIMLAPPLY 00035688AM22	8.5.21	10000 pcs. Ornamental Fish	301100 0	90000 0	Trading	Comments sought from D/o Fisheries on 07.07.2021. Reminder sent to D/o Fisheries vide email dated 27.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021. DL issued to the firm on 19.08.2021. Reminder issued to the firm on 18.09.2021.
41.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00231002AM22	29.10.20 21	3079000 nos. ORNAMENTAL FISH	301110 0	1,88,5 9,141. 00	Trading	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format. The firm has been requested to submit application in prescribed format on 23.11.2021
42.	ARJUNA NATURAL PRIVATE LIMITED, KERALA HQRXIMLAPPLY 00194594AM22	22.9.202 1	100000 kgs. Fish body oil	150420 10	71424 000	AU	D/o Fisheries vide letter dated 26.10.2021 informed that as per the OM No. j-1503528/6/2021-Fy (E-18311) dated 13.05.2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/ regulations. The Committee decided to refer the case to FSSAI for their comments/inputs. Accordingly, comments sought from FSSAI on 03.11.2021.

From

43.	ARBEE BIOMARINE EXTRACTS PRIVATE LIMITED HQRXIMLAPPLY 00218177AM22	20.10.21	1500 MT FISH BODY OIL(ACID VALUE MAX 10,FFA MAX 5,PEROXIDE VALUE MAX 10 MEQ/KG,EPA+DHA: - MIN 18)	150420 10	23,84, 55,00 0.00	AU	D/o Fisheries vide letter dated 26.10.2021 informed that as per the OM No. j-1503528/6/2021-Fy (E-18311) dated 13.05.2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/ regulations. The Committee decided to refer the case to FSSAI for their comments/inputs. Accordingly, comments sought from FSSAI on 03.11.2021.
Part 3	D/o AH&D and MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
44.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC [102100850011AM 20]	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	010639 00	69600 0	AU	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought NOC from CWLW from the firm. Reminders sent to the firm on 28.07.2021, 30.09.2021 and 30.10.2021.

From

45.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC [072100850253AM 20]	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES, TOUCAN/TOUCAN ETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2 MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS – CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos	010632 00	329.0	Trading	Recommended by DAHD vide OM dated 28.12.2020.
							Comments sought from MOEF&CC (WL) on 10.01.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The reply from firm referred to MoEF (WL) vide email dated 28.07.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021. The firm has informed that they have applied for NOC from CWLW through the Parivesh Portal.

			LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS				
46.	Suhani Farms, Bangalore 01/53/8/54363/AM 21/S-119/IC [072100850233AM 21]	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	106390 0	39000 00	Trading	Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021. The reply from the firm has been referred to MoEF&CC (WL) vide email dated 22.11.2021.
47.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/AM 21/S-159/IC (082100850139AM 21)	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey	010619 00	37875 00	Trading	Recommended by DAHD vide OM No. 110102(1)/ 40/2020 –Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 22.07.2021. The firm vide email dated 23.07.2021 has informed that they have

			Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)				submitted the NOC from the concerned Chief Wildlife Warden obtained through the PARIVESH portal. The reply from firm referred to MoEF (WL) vide email dated 23.07.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that comments are awaited from scientific authority.
48.	Green Zoological, Rescue & Rehabilitation Centre HQRXIMLAPPLY 00017244AM22	14.04.21	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE / FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE /FEM ALE 10 JAGUARS (PANTHER A ONCA) MALE/FEM ALE 10 LEOPARD (PANTHER A PARDUS) MALE/FEM ALE 10 COUGAR (PUMA CONCOLO R) MALE/FEM ALE 12 CHEETAH (AFRICAN) (ACINONYX JUBATUS) MALE/FEM ALE	01069000 01063900	21267999.6	AU	Recommended by DAHD vide OM dated 28.04.2021. Recommended by MoEF (WL) vide letter for import of 187 Nos of live animals vide letters dated 27.10.2021 and 23.11.2021. The Committee decided to Approve the case for import of 187 Nos of live animals subject to further approval of Competent Authority.

From

10 OCELOT
(LEOPARD US
PARDALIS)
MALE/FEM ALE

10 MARGAY
(LEOPARD US
WIEDII) MALE
/FEM ALE

10 JAGUARUN DI
(HERPAILU RUS
YAGOUAR OUNDI)
MALE/ FEMALE

8 GIANT
ANTEATER S
(MYRMECOPHAGA
TRIDACTYLA)
MALE/FEM ALE

8 ANTEATER
SPECIES
(TAMANDU A
SPECIES) MALE /
FEMALE

10 MEXICAN
HAIRY DWARF
PORCUPIN E
(SPHIGGUR US
MEXICANU S)
MALE/FEM ALE

8 BROWN BEAR
(URSUS ARCTOS)

			MALE/FEM ALE 10 AMERICAN BLACK BEAR (URSUS AMERICAN US) MALE/FEM ALE 10 BOBCAT (LYNX RUFUS) MALE/FEM ALE 10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEM ALE 50 AMERICAN FLAMINGO (PHOENICOPTERUS RUBER) MALE/FEM ALE			
49.	MODERN PET CENTRE HQRXIMLAPPLY 00009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	46343 7.5	Recommended by DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.

Fern

50.	DELTA EXIM SERVICES HQRXIMLAPPLY 00166806AM22	19.8.21	2 Pairs live cat (ocelot, leopardus pardalis)	106190 0	20000 0	AU	Comments sought from DAHD on 07.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reminder sent to the firm on 29.10.2021.
51.	MADRAS CROCODILE BANK TRUST HQRXIMLAPPLY 00169582AM22	24.8.21	2 Nos West African Dwarf crocodile 2 Nos American crocodile	106200 0	0.00	Animal Exchange	Recommended by DAHD vide OM dated 14.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 25.10.2021. Reminder sent to the firm on 09.11.2021.
52.	FORTUNE ASSOCIATES HQRXIMLAPPLY 00170032AM22	25.8.21	3 Pairs Cat (Captive Bred) 1 year Old – Leptailurus serval	106900 0	22560 0	AU	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021 and 09.11.2021.

53.	SUHANI FARMS HQRXIMLAPPLY 00171154AM22	26.8.21	24 Nos Mammals	106190 0	30040 000	Trading	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. Reply from the firm referred to MoEF&CC (WL) vide email dated 22.11.2021.
54.	RED BARN FARM HQRXIMLAPPLY 00172546AM22	27.8.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	Trading	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWLW and CITES Permit from the firm Reminder sent to the firm on 25.10.2021 and 09.11.2021.
55.	SUHANI FARMS HQRXIMLAPPLY 00173139AM22	28.8.21	32 Nos Mammals	106190 0	91052 0	Trading	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.

56.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00173994AM22	31.8.21	10 Nos Mammals (5:5 Common Genet)	106190 0	17680 00	AU	Comments sought from DAHD on 08.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit. DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 27.10.2021.
57.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174183AM22	31.8.21	08 Nos Mammals (4:4 Red Kangroos)	106190 0	90240 00	AU	Comments sought from DAHD on 08.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit. DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 27.10.2021.
58.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00174325AM22	31.8.21	02 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17680 0	AU	Comments sought from DAHD on 08.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from

							CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
59.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174495AM22	31.8.21	10 Nos Mammals (5:5 Serval)	106190 0	17680 00	AU	Comments sought from DAHD on 08.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case.
							Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
60.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176549AM22	03.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	AU	Comments sought from DAHD on 08.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case.
							Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
61.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176542AM22	03.9.21	8 Nos Mammals	106190 0	17680 00	AU	Comments sought from DAHD on 08.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case.
							Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from

							CWLW and CITES Permit from the firm.
							Reminder sent to the firm on 25.10.2021 and 09.11.2021.
62.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176551AM22	03.9.21	2 Nos Birds:-- Birds of prey	106310 0	37600 00	AU	Comments sought from DAHD on 08.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
63.	SUHANI FARMS, BANGALORE HQRXIMLAPPLY 00176882AM22	04.9.21	10 Nos Mammals:-- Reptiles (including snakes and turtles)	106200 0	15912 0	AU	Comments sought from DAHD on 09.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 09.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
64.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00181877AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	AU	Comments sought from DAHD on 14.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 14.09.2021.

						MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.
65.	SUHANI FARMS, BANGALORE HQRXIMLAPPLY 00182083AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	Trading Comments sought from DAHD on 14.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021. The reply from firm referred to MoEF (WL) vide email dated 22.11.2021.
66.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182134AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17620 0	AU Comments sought from DAHD on 14.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.

67.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182169AM22	11.9.21	6 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13215 00	AU	Comments sought from DAHD on 14.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.
68.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182274AM22	12.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13311 0	AU	Comments sought from DAHD on 14.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 14.09.2021. Reminder sent to MoEF (WL) on 09.11.2021.
69.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY 00193378AM22	25.9.202 1	1 no. Sun Conure Parrot	106320 0	37200	AU	Recommended by DAHD vide OM dated 05.10.2021. Comments sought from MoEF&CC on 28.09.2021. Reminder sent to MoEF (WL) on 09.11.2021.
70.	West Bengal Zoo Authority HQRXIMLAPPLY 00123704AM22	24.6.21	1 No Mammals:-- Other (Red Panda) (New Zealand)	106190 0	0	Animal Exchang e	Comments sought from DAHD on 22.09.2021 DAHD informed the Committee in its meeting No. 05/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 22.09.2021

							Reminder sent to MoEF (WL) on 09.11.2021.
							The applicant vide email dated 16.11.2021 has informed that Auckland Zoo, New Zealand will no longer be sending their male red panda to them.
							In view of the above, the Committee decided to Close the case.
71.	Mohamed Rizwan HQRXIMLAPPLY 00220110AM22	21.10.21	6 nos. Pigeon	106390 0	3000	AU	Comments sought from DAHD on 22.10.2021 DAHD vide email dated 08.11.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
							Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021.
72.	THE ZOOS AND PARKS AUTHORITY OF TELANGANA, HYDERABAD HQRXIMLAPPLY 00225390AM22	21.10.21	4 nos. of Eastern Grey Kangaroo 2 nos. of MEERKAT	106190 0	0	Exchange of Animals Between Zoos	Comments sought from DAHD on 05.11.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case.
							Comments sought from MoEF (WL) on 26.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 22.11.2021 has sought some clarification from the firm.
73.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY	3.11.2021	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws	106320 0	10000 0	BREEDING	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.

From

	00240513AM22		and cockatoos				Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit.
74.	Devapoorna Beryl Valantina HQRXIMLAPPLY 00230935AM22	29.10.2021	8 nos. Zebra Finches	1063900	50000	AU	Recommended by DAHD vide OM dated 15.11.2021 for import of 08 Nos of Zebra Finches from Bahrain. Comments sought from MoEF (WL) on 02.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has sought some documents from the firm.
75.	Green Hills Avian Science and Engineering HQRXIMLAPPLY 00216276AM22	18.10.21	20 Nos Cebus Apella (Tufted capuchin)- microchip specimen	01061100	7,50,000.00	Trading	Comments sought from DAHD on 09.11.2021 Comments sought from MoEF (WL) on 09.11.2021.
Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
76.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	NA	AU	The Committee decided to Close the case and request the firm to apply for import authorization as per new procedure notified by the Trade Notice No. 47/2020-21 dated 23.03.2021.

77.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC [092100850099AM 20]	03.03.20	44 Nos. of Hunting Trophie	970500 10	89700 0	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.03/AM22 dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021.Reminder issued to the firm vide DL dated 20.09.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
78.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM 21/G-13/IC [092100850044AM 21]	25.07.20	4 Nos. Animal Trophies	970500 10	11000 0	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in its meeting no. 06/AM22 that comments are awaited from scientific authority.

From

79.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/AM 21/M-53/IC [562100850171AM 21]	21.09.20	(Total Nos: 12) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name	970500 10	48000 0	AU	Recommended by MoEF&CC (WL) vide letter dated 08.11.2021 for import of 9 Nos of animal trophies. MoEF&CC (WL) does not recommend the import of 03 Nos of Waterbuck (Kobus ellipsiprymnus) Legs (as Ash trays and Lamp) as legs may be confused with that of native species which may promote illegal trade. The Committee decided to Approve the case for import of 09 Nos of animal trophies subject to conditions mentioned in the MoEF&CC (WL) letter dated 08.11.2021. Further, the Committee decided to Reject the case for the import of 03 Nos of Waterbuck (Kobus ellipsiprymnus) Legs (as Ash trays and Lamp) as per comments received from MoEF&CC (WL) vide letter dated 08.11.2021.
-----	--	----------	---	--------------	------------	----	---

From

			Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name –				
--	--	--	--	--	--	--	--

from

			Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck& Scientific Name- Damaliscus Pygargus Phillipsi).				
80.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC [562100850172AM 21]	21.09.20	(Total – 15 Nos) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus)	970500 10	53000 0	AU	Recommended by MoEF&CC (WL) vide letter 08.11.2021 for import of 12 Nos of animal trophies. MoEF&CC (WL) has further informed that they do not recommend import of 3 Nos of Waterbuck (Kobus ellipsiprymnus) legs (as Ash trays and Lamp) as legs may be confused with native species and may promote illegal trade. The Committee decided to Approve the case for import of 12 Nos of animal trophies subject to conditions mentioned in the MoEF&CC (WL) letter dated 08.11.2021. Further, the Committee decided to Reject the case for the import of 03 Nos of Waterbuck (Kobus ellipsiprymnus) Legs (as Ash trays and Lamp) as per comments received from MoEF&CC (WL) vide letter dated 08.11.2021.

			1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus				
--	--	--	---	--	--	--	--

From

			Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Nameblesbuck & Scientific Name				
--	--	--	---	--	--	--	--

Fsons

			Damaliscus Pygargus Phillipsi).				
81.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM 21/M-70/IC [092100850058AM 21]	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	970500 10	35000 0	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) vide email dated 02.06.2021 informed that the firm had just forwarded their application for NOC.NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee that the firm needs to submit the CITES permit. DL issued to the firm regarding submission of CITES Permit on 20.09.2021. Reminder sent to the firm on 20.10.2021.
82.	Arun Mahendragir, Hyderabad 01/53/8/54600/AM 21/A-92/IC [052100850560AM 21]	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERM	970500 10	47000 0	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 informed that the applicant needs to submit CITES permit for species listed in CITES. Reminders sent to the firm on 20.09.2021 and 20.10.2021. Reply from the firm referred to MoEF(WL) vide email dated 25.11.2021.

Fours

83.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY 00124622AM22	25.6.21	12 Nos Mammals:-- Other	106190 0	38813 8	AU	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021.
84.	West Bengal Zoo Authority HQRXIMLAPPLY 00124644AM22	25.6.21	1 No Red Panda (Ailurus fulgens fulgens) (Hungary)	106190 0	0	Animal Exchange	Recommended by DAHD vide OM dated 27.09.2021. Comments sought from MoEF (WL) on 22.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
85.	THE MERCHANTS HQRXIMLAPPLY 00010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	970500 10	74150 0	AU	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm. Reminder sent to the firm on 14.10.2021.
86.	A M INDUSTRIAL ENTERPRISES	9.7.21	8 nos Monocular Night Vision Device	900490 10	11011 0.35	Supply to Forest Dept., Sikkim	Recommended by MoEF&CC (WL) vide letter dated 22.11.2021 for supply to Forest Dept., Govt of Sikkim. The Committee decided to Approve the case subject to conditions

	HQRXIMLAPPLY 00135881AM22						mentioned in the MoEF (WL) letter dated 22.11.2021.
87.	A & S CREATIONS, DELHI HQRXIMLAPPLY 00157255AM22	09.8.21	4 Nos Other (ITC HS – 85269190)	852691 90	43623 0.44	Trading	Comments sought from MOEF (WL) on 10.08.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
88.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED, Indore HQRXIMLAPPLY 00164462AM22	17.8.21	2 set of RD706 – Remote Injection Rifle Kit with all Accessories, 1 set of Tranquilizer Gun & Tranquilizing equipment with all accessories and 1 set of Tranquilizer Gun – GUT.50 Telinject with all Accessories	930400 00	66580 2	Trading	Recommended by MoEF (WL) vide letter dated 22.11.2021 for import of 1 Set RD706 Remote Injection Rifle Kit with all Accessories for supply to DFO, Kalei Forest Division, Uttarakhand and 1 Set Tranquilizer Gun & Tranquilizing equipment with all accessories (GUT.50 Telinject) for supply to DFO, Daporijo Forest Division Arunachal Pradesh. MoEF(WL) has further informed that the import of 1 set of GUT 50 Telinject is for supply to Air Force Station, Kharagpur, West Bengal, Dept of Military Affairs. They have stated that they have no comments as such, on this proposal. The Committee decided to seek comments from DDP regarding import of 1 set of GUT 50 Telinject.
89.	HIMACHAL HERBS HQRXIMLAPPLY 00126033AM22	28.6.21	150 MT Roots and Rhizomes:- --- Kuth root	121190 46	17892 000	Trading	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought Copy of CITES Permit, NOC for import from the concerned State CWW and Copy of the license granted by the CWW or any other officer authorized by the



							State Govt. To commence or carry on business or occupation as a dealer in Kuth. DL issued to the firm on 14.10.2021. Reminder sent to the firm on 29.10.2021.
90.	A & S CREATIONS, DELHI HQRXIMLAPPLY 00218420AM22	20.10.21	20 nos. PinPoint Solar Tags" with Standard accessories	852691 90	20582 83	Trading	Recommended by MoEF (WL) vide letter dated 22.11.2021 for supply to Wildlife Research and Conservation Society, Pune. The Committee decided to Approve the case for supply to Wildlife Research and Conservation Society, Pune, subject to conditions mentioned in the MoEF (WL) letter dated 22.11.2021.
91.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY 00236900AM22	30.10.21	1 no. Stuffed Animal trophy	970500 10	43206	AU	Comments sought from MOEF (WL) on 05.11.2021.
92.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00249542AM22	11.11.21	02 Sets Tranquilizing Pistol, Short Range Pistol - X2 with all accessories	930400 00	2,23,0 89	Trading	Comments sought from MOEF (WL) on 12.11.2021.
93.	J.CHENTHILRAJ AN HQRXIMLAPPLY 00244634AM22	08.11.21	1 Nos Stuffed Animal trophy, to be kept in my private residence,	970500 10	59,12 4.00	AU	Comments sought from MOEF (WL) on 12.11.2021.

			it is a non-cites item,				
94.	A & S CREATIONS HQRXIMLAPPLY 00249804AM22	12.11.21	10 Nos Lite Track 150 Collars with Standard accessories	852691 90	17819 97.85	Trading	Comments sought from MOEF (WL) on 17.11.2021.
Part 5	Ministry of Steel (MoS)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
95.	NAGPUR PYROLUSITE P LTD HQRXIMLAPPLY 00149969AM22	29.7.21	265 MT Titanium Alloy Scrap	810830 00	59943 000	AU	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm. Reminder sent to the firm on 12.11.2021. The Committee decided to send a Final Reminder to the firm. Comments sought from MoEF (HSMD) on 04.08.2021. MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm. Reminder sent to the firm on 12.11.2021. The Committee decided to send a Final Reminder to the firm.

96.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00160869AM22	12.8.21	200 MT Waste and scrap	811020 00	66660 00	AU	Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021. M/o Steel informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
97.	BOON METAL & ALLOYS CORPORATION, GUJARAT HQRXIMLAPPLY 00183734AM22	14.9.21	25 MT Ferro-silicon :-- Containing by weight more than 55 percent of silicon	720221 00	32625 00	AU	Comments sought from M/o Steel on 17.09.2021. The firm has requested to withdraw the application due to wrong entry made by them. In view of the above, the Committee decided to Close the case.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
98.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY 00185764AM22	16.9.21	700 MT CARBON TETRA CHLORIDE	290314 00	78960 000	AU	Recommended by MoEF (OC) vide OM dated 10.11.2021. Comments sought from C&PC on 20.09.2021. Application referred to D/o C&PC again on 24.09.2021. Reminder sent to D/o C&PC on 17.11.2021. D/o C&PC has sought clarification from the firm. Reminder sent to the firm on 18.11.2021. The firm replied directly to D/o C&PC vide email dated 18.11.2021.

Firm

99.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY 00192087AM22	23.09.21	700 MT Carbon Tetra Chloride	290314 00	7,81,2 0,000	AU	Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminder issued to the firm vide DL dated 27.10.2021. Comments sought from C&PC on 24.09.2021. D/o C&PC has sought clarification from the firm. Reminder sent to the firm on 18.11.2021. The firm replied directly to D/o C&PC vide email dated 18.11.2021.
99 (a)	MAHIMA LIFESCIENCES PRIVATE LIMITED HQRXIMLAPPLY 00261235AM22	22.11.21	10 kg BROMOFLUOROM ETHANE	290379 00	18,77, 500.0 0	AU	Recommended by MoEF&CC (OC) vide OM dated 26.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 26.11.2021.
Part 7	MeitY						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
100.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036155AM22	07.05.21	2757 Nos Desktop Computers	847150 00	1,26,7 8,299. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.

From

101.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036161AM22	07.05.21	5698 Nos Desktop Computers	847150 00	2,67,0 7,645. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
102.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036181AM22	08.05.21	7014 Nos Desktop Computers	847150 00	2,93,3 9,301. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
103.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036193AM22	08.05.21	1585 Nos Desktop Computers	847150 00	69,29, 873.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
104.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036133AM22	08.05.21	130 Nos Desktop Computers	847150 00	8,92,0 33.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated



							29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
105.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036197AM22	08.05.21	2438 Nos Desktop Computers	847150 00	1,14,2 0,813. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
106.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036205AM22	08.05.21	4934 Nos Desktop Computers	847150 00	1,98,6 5,334. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
107.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036211AM22	08.05.21	341 Nos Desktop Computers	847150 00	19,83, 578.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
108.	M/s. Lenovo	08.05.21	923 Nos	847150	39,79,	Trading	Comments sought from MeitY on 27.05.2021.

	(India) Private Limited HQRXIMLAPPLY 00036215AM22		Desktop Computers	00	528.0 0		MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
109.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036219AM22	08.05.21	4489 Nos Desktop Computers	847150 00	1,91,9 2,714. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
110.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036233AM22	08.05.21	3099 Nos Desktop Computers	847150 00	1,40,7 3,121. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
111.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036236AM22	08.05.21	2286 Nos Desktop Computers	847150 00	91,13, 736.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22

							that the case is under examination with them.
112.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036241AM22	08.05.21	2703 Nos Desktop Computers	847150 00	1,23,6 0,016. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
113.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036244AM22	08.05.21	3290 Nos Desktop Computers	847150 00	1,02,8 9,632. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
114.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036245AM22	08.05.21	2322 Nos Desktop Computers	847150 00	1,09,5 8,642. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
115.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036247AM22	08.05.21	233 Nos Desktop Computers	847150 00	7,16,8 19.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated

							21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
116.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036250AM22	08.05.21	2020 Nos Desktop Computers	847150 00	98,86, 453.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
117.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036255AM22	08.05.21	4622 Nos Desktop Computers	847150 00	2,13,7 9,873. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.
118.	GUIDEHOUSE INDIA PRIVATE LIMITED, TRIVANDRUM HQRXIMLAPPLY 00186734AM22	17.09.21	1084 nos. Personal computer	847130 10	0	AU	Comments sought from MeitY on 20.09.2021. MeitY vide email dated 24.09.2021 has sought some information from the firm. Reminders sent to the firm 04.10.2021 and 03.11.2021.
119.	ASHRAY CHARITABLE	24.09.21	23 nos.	847130 90	10606 .96	AU	Comments sought from MeitY on 28.09.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22

	TRUST, Varanasi HQRXIMLAPPLY 00193205AM22		Laptops (Computers)				that the case is under examination with them.
120.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203003AM22	05.10.21	180 nos. Personal Computers	847130 10	67600 0	Trading	Comments sought from MeitY on 7.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. Reminder sent to the firm on 25.10.2021.
121.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203010AM22	05.10.21	170 nos. Personal Computers	847130 10	68300 0	Trading	Comments sought from MeitY on 7.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm.
122.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203034AM22	05.10.21	180 nos. Personal Computers	847130 10	47746 50	Trading	Comments sought from MeitY on 07.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. Reminder sent to the firm on 25.10.2021.
123.	VIKRAM SARABHAI SPACE CENTRE HQRXIMLAPPLY 00140272AM22	16.07.21	6 nos. of HIGH SPEED TTL TRANSMITTER 2H; 6 nos. of HIGH SPEED TTL RECEIVERS 2H	852550 90	93038 4	AU	Recommended by MeitY vide email dated 12.11.2021. The Committee decided to Approve the case subject to conditions mentioned in MeitY email dated 12.11.2021.

124.	SOCIETY FOR APPLIED MICROWAVE ELECTRONICS ENGINEERING AND RESEARCH BOMBAY, MUMBAI HQRXIMLAPPLY 00219470AM22	26.9.21	1650 gms. Nicoro (1mm wire), Nicoro – 80 (1 mm wire), Silicoro – 60 (1 mm wire), Cusil (0.5 mm wire) etc.	710813 00	53926 64	AU	Comments sought from DPIIT on 22.10.2021. DPIIT vide OM dated 01.11.2021 informed that they are not concerned with the matter and MeitY may be consulted. Accordingly, comments sought from MeitY on 05.11.2021. MeitY vide email dated 09.11.2021 has sought some information from the firm.
125.	SALORI E-COMMERCE PRIVATE LIMITED HQRXIMLAPPLY 00212963AM22	05.11.21	5000 Nos USED DESKTOP WITH MONITOR (FOR REPAIR AND RETURN PURPOSE-SUPPLY BY FREE OF COST-NO OUTFLOW OF FOREX)	847141 90	7,19,15,000. 00	FOR REPAIR AND RETURN PURPOSE ONLY-SUPPLY BY FREE OF COST-NO OUTFLOW OF FOREX	Comments sought from MeitY on 09.11.2021. MeitY vide email dated 15.11.2021 has sought some information from the firm. The firm replied directly to MeitY. MeitY informed the Committee in the EFC Meeting No.07/AM22 that the case is under examination with them.

126.	DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED HQRXIMLAPPLY 00250643AM22	12.11.21	17000 Nos Refurbished Motherboard for Laptop and Desktops 1200 Nos Refurbished Cards Laptop and Desktops	847330 20 847330 30	57,60, 000	warranty replacements	Comments sought from MeitY on 15.11.2021.
------	--	----------	--	----------------------------------	---------------	--------------------------	---

Part 8	Ministry of Mines
---------------	--------------------------

S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
127.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC [532100850002AM20]	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	251690 20	90000 00	Trading	Comments sought from M/o Mines on 03.09.2019. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminders sent on 09.03.2021, 30.06.2021, 28.07.2021, 20.09.2021 and 27.10.2021. The Committee decided to close the case due to no reply from Kerala State Govt.

128.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC [132100850279AM 20]	08.01.20	1000000 Kgs. Shungite Rough Stone	251400 00	29615 062.5 0	AU	Comments sought from M/o Mines on 10.01.2020. Ministry of Mines vide OM No. 16/10/2020-M.V. dated –nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminders sent on 09.03.2021, 30.06.2021, 28.07.2021, 20.09.2021 and 27.10.2021. The Committee decided to close the case due to no reply from Mines Department, Rajasthan.
129.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/AM 21/V-25/IC [522100850010AM 21]	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	251741 00	34206 7.14	AU	Recommended by DPIIT vide OM dated 18.12.2020. Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. For comments. Accordingly, Gujarat State Govt. Has been requested to provide their comments vide e-mails dt. 17.11.2020. Reminders sent vide emails dated 09.03.2021, 24.05.2021, 30.06.2021, 28.07.2021, 20.09.2021 and 27.10.2021. The Committee decided to close the case due to no reply from Gujarat State Govt.

130.	Sahil Gupta, Haryana 01/53/8/54277/AM 21/S-111/IC\ [332100850011AM 21]	07.10.20	26631 Kgs. Zinc Ash	262019 90	13441 82.64	AU	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm. Reminders sent to firm on 30.06.2021 and 28.07.2021. Reminders sent to the firm vide DL on 20.09.2021. The Committee decided to send a Final Reminder to the firm.
131.	B.R. STEEL INDUSTRIAS HQRXIMLAPPLY 00185499AM22	15.9.202 1	54 MT Perlite	253010 20	61496 8.2	SELF USE	Comments sought from M/o Mines on 14.10.2021. M/o Mines vide OM dated 08.11.2021 has informed that the import of the item is free therefore they have no comments to offer in the matter. They have requested that decision in the matter be taken as per FTP. The Committee decided to examine the case on file.
132.	SHREM AIRPORT HOTELS PRIVATE LIMITED HQRXIMLAPPLY 00248658AM22	11.11.21	2000 MT LIME STONE BLOCK	251690 90	6,10,8 2,175. 00	AU	Comments sought from M/o Mines on 12.11.2021. M/o Mines informed the Committee in its meeting No. 07/AM22 that the case is under examination with them. Comments sought from DPIIT on 12.11.2021. DPIIT vide OM dated 23.11.2021 has sought some information/ documents from the firm.
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS)	CIF value	Purpose of	Status

From

	&HQ File No.			Code)		Import	
133.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM 21/R-25/IC [322100850253AM 21]	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	845590 00	22250 0	AU	Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm on 30.06.2021, 28.07.2021, 20.09.2021 and 20.10.2021.
134.	CUMMINS TECHNOLOGIES INDIA PRIVATE LIMITED, PUNE HQRXIMLAPPLY 00202838AM22	25.09.21	290 nos. Of air or Vacuum pumps and compressors (HE600 Turbocharger Turbine Housing -X094124, HE900 Turbocharger Compressor Housing - X094130, HE600 Turbocharger Shaft and Wheel - X094136 etc.)	841490 90, 848330 00	98380 55.68	AU	Comments received from DHI vide OM dated 22.11.2021. The Committee decided to examine the case on file.
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
135.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	12.03.20	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	900580 00	12000 0	Trading	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Provd-Idated 15.10.2020 stated that supply order has been sought from Home

	[052100850796AM 20]						Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. The firm's IEC has been referred to MHA on 04.10.2021. Reminder sent to the firm to submit ANF-1 vide DL dated 27.10.2021. Reminders sent to Home Department, Government of Maharashtra by MHA on 21.10.2020, 25.11.2020, 09.03.2021, 24.05.21, 09.08.2021. MHA vide letter dated 08.11.2021 has send a Final Reminder to Home Department, Government of Maharashtra, stating that if requisite documents are not received by 30.11.2021, the matter would be treated as closed.
136.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/AM 21/S-6/IC [042100850535AM 21]	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	852580 90	14853 25	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. Of item have been sought from Home Deptt., Govt. Of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them by MHA on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021. The Committee decided to Close the case due to no reply from the Home Deptt., Govt. Of Tamil Nadu.
137.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/AM 21/D-9/IC [032100850339AM 21]	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	900490 10 900490 10	23288 00	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home

						Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. Of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. Reminder sent to Home Department; Govt. Of Maharashtra by MHA on 25.11.2020, 30.12.2020, 10.03.2021, 24.05.2021 and 09.08.2021. The Committee decided to Close the case due to no reply from the Home Dept, Govt. Of Maharashtra.
138.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/AM 21/K-10/IC [042100850556AM 21]	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	852580 00	14853 25	Trading Comments sought from MHA (PM Divn), DoT and DGCA on 21.07.2020. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 30.03.2021, 04.08.2021 and 30.09.2021. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Dept., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to Home Dept., Govt. Of Tamil Nadu by MHA on 18.09.2020, 24.11.2020, 10.03.2021, 24.05.2021 and 09.08.2021.

							The Committee decided to Close the case due to no reply from the Home Deptt., Govt. Of Tamil Nadu.
139.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/AM 21/S-147/IC [052100850557AM 21]	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44I/2020- 21; Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	900490 10	10657 48	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. Of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. Of West Bengal by MHA on 03.03.2021 and 25.05.2021.
140.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C -27/IC [052100850445AM 20]	28.11.19	1 No. Night Vision Device	900510 00	14000 0	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020

							informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021. The Committee decided to send a reminder to MHA (Coastal Security).
141.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/AM 21/H-71/IC [052100850732AM 21]	14.02.21	5000 Nos `Small Caliber Ammunition`1)- 5.56 APM 73gr(Qty-1000),2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore175gr(Qty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).	930621 00	25000 0.00	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. The Committee decided to examine the case on file as per comments received from MHA.
142.	KAPRI CORP HQRXIMLAPPLY 00114116AM22	14.06.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001)	930690 00	16,93, 511.7 9	AU	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police.

			1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)				MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
143.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY 00099278AM22	25.05.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,93, 536	AU	Comments sought from MHA on 03.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm. Reply from firm referred to MHA vide email dated 23.07.2021. Reminder sent to MHA vide email dated 10.08.2021. MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
144.	PRECITEX EQUIPMENTS (PVT.) LTD. HQRXIMLAPPLY 00142171AM22	19.07.21	2500 Nos Telescopic sights for fitting to arms	901310 10	18750 000	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information regarding the end user. DL issued to the firm on 26.08.2021. Reminder sent to firm on 25.09.2021. Reply from firm referred to MHA on 03.11.2021. MHA vide OM dated 23.11.2021 informed that they are not concerned with the matter. The Committee decided to refer to case to DDP.
145.	DINEX INDIA PRIVATE LIMITED, DEHRADUN	03.08.21	5 Nos Other sporting, hunting or target-	930320 00	35000 0	Trading	Comments sought from MHA on 10.08.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.

From

	HQRXIMLAPPLY 00153309AM22		shooting shotguns, including combination shotgun-rifles				
146.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00148002AM22	27.07.21	300000 nos. cartridges and parts thereof	930630 00	10485 00	AU	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 19.08.2021. The reply from firm referred to MHA vide email dated 27.08.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
147.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00125933AM22	03.08.21	15000 nos. 5.56X45MM BLANK AMMUNITION	930630 00	42500 0	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
148.	JAGDAME STORE, KOLKATA HQRXIMLAPPLY 00153944AM22	04.08.21	1 No NIGHT VISION BINOCULAR	900510 00	86710	Trading	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments.

							Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminder sent on 30.09.2021. The Committee decided to send a reminder to MHA (Coastal Security).
149.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00168458AM22	23.08.21	300000 nos. NEUTRO++EVO INE ROSSO 127012N	930630 00	12000 00	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. The Committee noted that the applicant has filed duplicate application (S.No 149 and 150). The Committee decided to seek clarification from the firm regarding the same.
150.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00168651AM22	23.08.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	930630 00	10500 00	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. The Committee noted that the applicant has filed duplicate application (S.No 149 and 150). The Committee decided to seek clarification from the firm regarding the same.
151.	WW DEFSYS PRIVATE LIMITED, DELHI HQRXIMLAPPLY 00180059AM22	08.09.21	2 Nos Telescopic sights for fitting to arms	901310 10	53242 .52	AU	Comments sought from MHA on 10.09.2021. MHA vide letter dated 28.09.2021 has returned the application to DGFT with a request to ascertain the end user for the subject import and refer the proposal to the concerned department. DL issued to the firm on 30.09.2021. MHA vide OM dated 23.11.2021 informed that they are not concerned with the matter The Committee decided to examine the case on file as the import is for R&D purpose.

From

152.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPLY 00194660AM22	27.09.21	1450 nos. BARREL ASSY, BLADE FRONT SIGHT S. ASSY, BAR, FRONT SIGHT etc.	930591 00	17822 52.2	AU	Comments sought from MHA on 29.09.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
153.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00185940AM22	17.09.21	775 nos. Revolvers and Pistols, other than those of heading 9303 or 9304 (Slide G19 (VAR1) assembled, Spacer sleeve, Spring cups, Spring-loaded bearing, Slide cover plate etc.)	930200 00	46874 02.72	Trading	Comments sought from MHA on 13.10.2021.
154.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182269AM22	12.09.21	154 nos. Spare Part of Glock 19 Gen 3 Pistol - BARREL G 19(VAR1), RECOIL SPRING ASSEMBLED 1, FIRING PIN, SPACE SLEEVE etc.	930200 00	25703 5.85	Trading	Comments sought from MHA on 13.10.2021.
155.	COUNTER MEASURES TECHNOLOGIES	12.09.21	40 Nos 1 Nos Slide Assembledn1 Nos	930200 00	17345 60	Trading	Comments sought from MHA on 13.10.2021.

	PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182266AM22		Frame Assembledn3 Nos Magazines AssemblednAbove parts encompassed in 1x Upper Assembly, 1x Lower Assembly, 3x Magazine for GLOCK 19X Pistol set Caliber 9x19mm (Semi Knocked Down Parts)				
156.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00240695AM22	03.11.21	11 sets PARTS OF CAR MOUNT 15 ROUNDS REMOTE CONTROLLED LAUNCHER	KORE A, REPU LIC OF	5E+0 6	FOR MANUF ACTURI NG CAR MOUNT LAUNC HER FOR ONWAR D SUPPLY TO CRPF	Comments sought from MHA on 05.11.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
157.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI, TAMILNADU.	01.10.21	50 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi Knocked down kits of Glock19X (9x19mm)	930200 0 0	21682 00	Raw Material Import as SKD for Assembly Operation s at our Licensed	Comments sought from MHA on 05.11.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.

	HQRXIMLAPPLY 00199989AM22		Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags)			Manufact uring premises - Office of the Director General of Police, Shillong, Meghalay a	
158.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI, TAMILNADU. HQRXIMLAPPLY 00237184AM22	31.10.20 21	1350 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi Knocked down kits of Glock19X (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags, Semi Knocked down kits of Glock45 (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x MagsSemi Knocked	930200 0 0	5,09,7 5,500	AU (Raw Material import as SKD parts for assembly operation at licensed premises)	Comments sought from MHA on 05.11.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.

			down kits of Glock45 (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags, Semi Knocked down kits of Glock30 (.45Cal) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags etc.)				
Part 11	DDP / DRDO						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
159.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC [052100850792AM 20]	06.03.20	20 Nos UAV components	854370 99	--	AU	The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm. Reminders sent to firm on 04.08.2021 and 30.09.2021.
160.	PLR SYSTEMS PRIVATE LIMITED, AHMEDABAD	12.10.21	2 nos. SIGHT ADJUSTMENT TOOL - MASADA	930510 00	13626 0	AU	Recommended by DRDO vide email dated 17.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the DRDO email dated 17.11.2021 for Research, Development and Training Purposes.

	HQRXIMLAPPLY 00210382AM22		(PART NO 0063030000				
161.	PLR SYSTEMS PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY 00226467AM22	26.10.21	10 nos. of RECOIL SPRING (PART NO 006308000S) 4 nos. of 7.62X51 IMPROVED NATO MAGAZINE (PART NO 007000470)	930510 00, 930591 00	13159	AU	Recommended by DRDO vide email dated 17.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the DRDO email dated 17.11.2021 for Research, Development and Training Purposes.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
162.	P. A. S PETRO PRODUCT HQRXIMLAPPLY 00139830AM22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	271020 90	14400 7500	AU	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated 20.07.2021. Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021. Reminder sent to M/o P&NG on 30.09.2021. M/o P&NG informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.

163.	PON PURE CHEMICAL INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00151342AM22	31.7.21	1000 MT EXXSOL D60	271020 90	82940 000	Supply to Actual Users	Recommended by M/o P&NG vide OM dated 24.11.2021. Subject to further approval of Competent Authority.
164.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD, GURGAON HQRXIMLAPPLY 00181492AM22	10.9.21	1530 kgs. Motor gasoline conforming to standard IS 2796	271012 41	73866 6	AU	Recommended by M/o P&NG vide OM dated 11.11.2021. Subject to further approval of Competent Authority.
165.	TOTAL OIL INDIA PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00217419AM22	19.10.21	3400 MT KETRUL D 80 HN	271019 20	25223 2400	AU	Recommended by M/o P&NG vide OM dated 25.11.2021. Subject to further approval of Competent Authority.
166.	RISHAB TRADING COMPANY, BANGALORE HQRXIMLAPPLY 00219954AM22	21.10.21	4000 MT HYDROCARBON SOLVENT (125/140)	271019 20	18848 0000	AU	Comments sought from M/o P&NG on 25.10.2021. The firm has been requested to submit technical specifications of the items to be imported on 25.10.2021. The Committee decided to send a reminder to the firm.

From

167.	THE AUTOMOTIVE RESEARCH ASSOCIATION OF INDIA, PUNE HQRXIMLAPPLY 00239839AM22	02.11.21	26170 kgs. And 400 ltrs, EURO VI Gasoline, EURO IV Gasoline, EURO III Diesel, EURO IV Diesel etc.	271012 41, 271020 20	97799 33.2	AU	Comments sought from M/o P&NG on 05.11.2021.
168.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD, GURGAON HQRXIMLAPPLY 00236398AM22	30.10.21	2295 gms. Gasoline, EURO-6 Cert Fuel E10	271012 41	10478 28.15	AU	Comments sought from M/o P&NG on 02.11.2021. M/o P&NG informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
169.	TATA MOTORS LIMITED HQRXIMLAPPLY 00249379AM22	11.11.21	400 Kgs Diesel, B100 (RME) acc. to EN14214 (Full Version)	382600 00	7,90,0 00.00	AU	Comments sought from M/o P&NG on 12.11.2021. M/o P&NG informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
170.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY 00254274AM22	15.11.21	2000 Ltrs ULG E10 EURO6 CERT F200L	271012 90	59684 5	AU	Comments sought from M/o P&NG on 17.11.2021.
Part 13	DoT						

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
171.	Airports Authority of India, Delhi 01/53/8/54438/AM 21/A-76/IC [052100850522AM 21]	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	852550 10	28880 15.06	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminders sent to the firm on 29.09.2021 and 29.10.2021. The Committee decided to send a Final Reminder to the firm.
172.	Airports Authority of India, Delhi 01/53/8/54439/AM 21/A-77/IC [052100850523AM 21]	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	852550 10	11263 2587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to the firm on 29.09.2021 and 29.10.2021. The Committee decided to send a Final Reminder to the firm.
173.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/AM 21/A-85/IC [072100850254AM 21]	23.11.20	2 Nos. X- Band Magnetron Transmitter	852610 070	20003 200	Trading	Comments sought from DoT on 23.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021, 29.09.2021 and 29.10.2021. The Committee decided to Reject the case due to no reply from the firm.

174.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/AM 21/F-36/IC [312100850325AM 21]	05.03.21	10000 Nos Sensor – Tier Air Pressure (TIS-03) 150 Nos SENSOR ADPTIVESPEED CONTROL(LRR4R) 3000 Nos SENSOR &BRACKET ASSY – DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(77V12 CRN)	852691 90 852691 90 852691 90 852691 90	66409 497.0 0	AU	Recommended by DoT vide letter dated 04.10.2021 for import of Sensor-Tier Air Pressure (TIS-03)-quantity-10,000 and Sensor Adaptive Speed Control (LRR4R)-quantity 150 and vide letter dated 02.11.2021 for import of Module Blind Spot detector (77V12CRN) - quantity 5500. Further, they have informed that item Bracket Assy- DASM (FR5CPCCF)-quantity 3000 is not imported under this consignment. The Committee decided to Approve the case for import of Sensor- Tier Air Pressure (TIS-03)-quantity-10,000 Nos and Sensor Adaptive Speed Control (LRR4R)-quantity 150 Nos and Module Blind Spot detector (77V12CRN) - quantity 5500 Nos subject to conditions mentioned in the DoT letters dated 04.10.2021 and 02.11.2021.
------	---	----------	---	--	---------------------	----	--

**Part
14**

DoT and DGCA

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
175.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC [032100850643AM	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	950300 30	7.106 8760	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.

From

	20]						Comments sought from DGCA on 02.12.2020. Reminders sent to DGCA on 09.03.2021, 30.03.2021, 04.08.2021. Application referred to DGCA (Drone Directorate) on 08.11.2021. The Committee decided to Reject the case as import is not allowed for Trading Purposes.
176.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/AM 21/R-20/IC [082100850126AM 21]	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	854370 99	.0800 0	AU	Comments sought from DoT on 28.09.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 28.09.2020. Reminders sent to DGCA on 30.03.2021 and 08.11.2021. Application referred to DGCA (Drone Directorate) on 08.11.2021. The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
177.	Manoj dodda., Vijayawada 01/53/8/54599/AM 21/M-84/IC [042100850616AM 21]	10.12.20	1 Nos drone for individual student project	015301 5344	3000. 00	AU	Comments sought from DGCA & DoT on 12.01.2021. Application referred to DGCA (Drone Directorate) on 17.11.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to applicant on 31.03.2021 and 30.09.2021. The Committee decided to send a reminder to the firm.

From

178.	San Marine 01/53/8/54866/AM 21/S-169/IC [262100850228AM 21]	27.01.21	1 Nos 4KW Radar	852610 00	47049 7.00	AU	The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021. Reminders sent to DGCA on 09.09.2021, 04.10.2021 and 27.10.2021. Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021. The Committee decided to send a Final Reminder to the firm.
179.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/AM 21/A-137/IC [032100850523AM 21]	15.03.21	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	880211 00 852692 00	37482 59.00	AU	Comments sought from DGCA on 16.03.2021. Reminder sent to DGCA on 04.10.2021 and 27.10.2021. Comments sought from DGCA & DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA. Reminders sent to firm on 31.03.2021 and 29.09.2021. The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
180.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G -51/IC [032100850637AM 20]	30.01.20	1 No. Drone	980590 00	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA & DoT on 06.02.2020. Reminders sent to DGCA on 09.03.2021, 09.09.2021 and 08.11.2021.

From

							The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
181.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/AM 21/T-29/IC [072100850187AM 21]	17.08.20	50 CTN Precision Agriculture Spray Drone	842482 00	3.7	Trading	Recommended by DoT vide letter dated 01.11.2021. Comments received from DGCA vide letter dated 23.10.2020. The application referred to DGCA vide email dated 17.11.2021 for re-examination due to change in rules and regulations for import of drones.
182.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC [052100850431AM 21]	08.09.20	1 Unit Transmitter	950300 90	.02	Trading	Comments sought from DoT on 10.09.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm replied vide email dated 13.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing. Reminder sent to firm on 29.09.2021. The Committee decided to send a reminder to the firm. Comments sought from DGCA on 10.09.2020. Reminder sent to DGCA on 29.09.2021 and 27.10.2021.
183.	Danny Dsouza.,	04.02.21	1 Unt Marine Radar	852610	23550	AU	Recommended by DoT vide letter dated 18.02.2021.

	Thane 01/53/8/54937/AM 21/D-36/IC [032100850477AM 21]		JMR-9225-6XC	00	00.00		The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021.
184.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM 21/A-122/IC	08.02.21	3 Nos Radar Detector	852610 00	13177 1.00	AU	Recommended by DoT vide letter dated 18.02.2021. Comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021.
185.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/AM 21/D-40/IC [022100850269AM 21]	03.03.21	100 Nos BS 9000 Backsense	852610 00	27176 32.24	Trading	Comments sought from DoT on 24.03.2021. DoT vide letter dated 24.09.2021 has directed the firm to obtain ETA Certificate and import clearance subsequently. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. The Committee decided to send a reminder to the firm. Comments sought from DGCA on 24.03.2021. Reminders sent to DGCA vide emails dated 09.09.2021, 30.09.2021 and 27.10.2021.
186.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/AM 21/D-43/IC [022100850272AM 21]	12.03.21	20 Nos BS-8000 Programmable Radar System	852610 00	75354 2.45	Trading	Comments also sought from DGCA on 24.03.2021. Reminder sent to DGCA on 29.09.2021 and 27.10.2021. Comments also sought from DoT on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated

							01.04.2021. DoT vide letter dated 07.06.2021 directed applicant to obtain ETA Certificate and import clearance subsequently. Reminders sent to firm on 29.09.2021 and 29.10.2021. The Committee decided to send a Final Reminder to the firm.
187.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029519AM22	29.04.21	10 Nos Radar Apparatus	852610 00	11110 3	R&D	Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021. The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. The Committee decided to send a reminder to the firm.
							Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
188.	ELCOME INTEGRATED SYSTEMS PRIVATE	30.3.21	1 Set RADAR NAUTOSCAN NX,	852610 00	10560 00	Trading	Comments sought from DoT on 24.06.2021. DoT has sought clarification from the firm. Clarification sent to DoT vide email dated 17.11.2021.

	LIMITED HQRXIMLAPPLY 00001997AM22		25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES				Comments sought from DGCA on 16.08.2021. Comments received from DGCA vide email dated 16.09.2021.
189.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00005139AM22	01.4.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	852610 00	10560 00	Trading	Comments received from DoT vide letter dated 22.07.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. The applicant has requested to withdraw this application. In view of the above, the Committee decided to Close the case.
190.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPPLY 00019130AM22	15.4.21	1 no Radar apparatus	852610 00	13717 7.5	Trading	Recommended by DoT vide letter dated 14.07.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
191.	SAVTOA SOFTWARE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00010977AM22	12.4.21	1 no Radar apparatus	852610 00	27121 3	AU	Comments sought from DoT on 24.06.2021. DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. The Committee decided to send a reminder to the firm. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.

Firm

192.	DITYAN SERVICES (OPC) PRIVATE LIMITED HQRXIMLAPPLY 00174706AM22	01.9.21	1 No DRONE UAV AND ITS PARTS AS PER PROFORMA INVOICE	880100 90	32350 24	INSPEC TION SERVIC ES	Comments sought from DoT on 08.09.2021. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 08.09.2021. Reminder sent to DGCA on 08.11.2021
193.	ICOMM TELE LIMITED, HYDERABAD HQRXIMLAPPLY 00176568AM22	02.9.21	1 Set Radar apparatus	852610 00	27770 60.8	DEMON STRATI ON TO AIR FORCE HQ	Comments sought from DoT on 09.09.2021. DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. Comments sought from DGCA on 09.09.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
194.	NVIDIA GRAPHICS PRIVATE LIMITED, BENGALURU HQRXIMLAPPLY 00204871AM22	1.10.202 1	22 Nos Radar Apparatus [SRD for RTTT (Adaptive cruise control for vehicles) (Model No. ARS4-A)]	852610 00	17219 13.6	AU	Comments received from DoT vide letter dated 01.11.2021. Comments received from DGCA vide email dated 20.10.2021. The Committee decided to examine the case on file.
195.	INDIAN INSTITUTE OF	27.10.21	4 sets Radar Apparatus	852610 00	12015 00	AU	Comments sought from DoT on 05.11.2021.

Funs

	TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY 00227993AM22		(ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR- Ethernet)				Comments sought from DGCA on 05.11.2021.
196.	SUMMITGAMES DIGITAL ENTERTAINMEN T (OPC) PRIVATE LIMITED, THANE HQRXIMLAPPLY 00193362AM22	24.9.202 1	1 no. DJI MAVIC AIR 2 CAMERA DRONE	880220 00	80716 .7	Others - Travel Photogra phy and Videogra phy	Comments sought from DoT on 05.11.2021. Comments sought from DGCA on 05.11.2021.
197.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY 00227993AM22	27.10.20 21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR- Ethernet)	852610 00	12015 00	AU	Comments sought from DoT on 05.11.2021. Comments sought from DGCA on 05.11.2021.
Part 15	DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
198.	Helicopter Engines	14.08.19	34 Nos.	732690	64.8	AU	Comments sought from DGCA on 19.08.2019.

	MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325AM 20]		Special Tools for repair activity of artouste helicopter engine	99 750890 90 841191 00			DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021.
199.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC [042100850733AM 20]	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	950300 90	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminders sent to firm on 09.03.2021, 04.08.2021 and 30.09.2021.
200.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM 21/P-75/IC [052100850848AM 21]	10.03.21	1 Nos Aircraft	880220 00	82320 00.00	AU	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021.
201.	S S Trading Corporation, Delhi	29.04.21	32000 Nos 350g Meteorological	880100 20	95,03, 520.0 0	Trading	Recommended by Indian Meteorological Department vide email dated 17.05.2021.

From

	HQRXIMLAPPLY 00029417AM22		balloons				Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021.
202.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY 00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	880100 90	46787 67	AU	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021.
203.	JUGAPRO INDIA PRIVATE LIMITED, GURUGRAM HQRXIMLAPPLY 00180329AM22	07.9.21	1 Set Aeroplanes and other aircraft, of an unladen weight not exceeding 2,000 kg (Drone hunter platform)	880220 00	10000 00	DEMON STRATI ON TO DEFEN ECE FORCES AND OTHER S	Comments sought from DGCA on 10.09.2021. Reminder sent to DGCA on 30.09.2021, 27.10.2021 and 08.11.2021. DGCA informed the Committee in its meeting No. 07/AM22 that they are not concerned with the matter. The Committee decided to refer the case to DDP.
204.	HORIZON MANUFACTURI NG PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00185745AM22	16.9.21	10000 nos. Model Remotely Piloted Aircraft System. Below 25 kgs weight.	880220 00	40000 000	Trading	Comments sought from DGCA on 20.09.2021. Reminder sent to DGCA on 30.09.2021, 27.10.2021 and 08.11.2021.

F. S. S.

205.	JANAK POSITIONING AND SURVEYING SYSTEMS PVT LTD HQRXIMLAPPLY 00239506AM22	26.10.20 21	10 nos. Phantom for RTK Combo	880100 90	33500 00	R&D.	Comments sought from DGCA on 05.11.2021. The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
206.	SATYAJIT PATNAIK, HQRXIMLAPPLY 00227605AM22	27.10.20 21	1 no. Micro Drone	880100 90	74890 .4	AU	Comments sought from DGCA on 05.11.2021. The Committee decided to seek details regarding import from the firm.
Part 16	Department of Biotechnology						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
207.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY 00032481AM22	04.5.21	1000 Nos Drosophila melanogaster	106900 0	49497 5	AU	Comments sought from D/o Biotechnology on 30.06.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant need to submit the minutes of the IBSC meeting (not more than 1 year old) wherein the proposal for import of other 597 lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members.MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021.

208.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY 00143010AM22	20.7.21	1000 Nos Transgenic fruit fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA	106900 0	47502 0	AU	Comments sought from D/o Biotechnology on 20.07.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021.
209.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, BANGALORE HQRXIMLAPPLY 00153699AM22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	106900 0	19214 56	AU	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila lines to be imported. DL issued to the firm on 31.08.2021. Reminder sent to the firm on 30.09.2021.
210.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, DELHI HQRXIMLAPPLY 00203205AM22	5.10.2021	512 vials Drosophila Melanogaster Flies	106900 0	18421 4.4	AU	Comments sought from D/o Biotechnology on 7.10.2021. D/o Biotechnology informed the EFC in its meeting No. 06/AM22 dated 26.10.2021 that the institute is required to submit the latest IBSC approval on the import. DL issued to the firm on 27.10.2021.
211.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH,	1.11.2021	400 vials Drosophila Flies	106900 0	8900	AU	Comments sought from D/o Biotechnology on 03.11.2021.

From

	MUMBAI HQRXIMLAPPLY 00239199AM22						
Part 17	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
212.	Andante Foods LLP, Bangalore 01/53/8/53907/AM 21/A-23/IC [072100850182AM 21]	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	220900 90 392330 90	5.263 60 (7.860 56.67 as revise d by firm vide email dt.18. 08.20 20)	AU	Comments sought from D/o Food & PD on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021.
Part 18	MSME						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
213.	JELL PHARMACEUTICALS PVT. LTD., MUMBAI HQRXIMLAPPLY	4.10.2021	200000 Kgs NATURAL INCENSE STICK IN VARIOUS SIZE (UNPERFUMED)	330741 00	13392 000	FOR PURPOSE OF MANUFACTURING	Comments sought from MSME on 7.10.2021

From

	00202206AM22					PERFUM ED INCENS E STICK FOR EXPORT MARKE T	
214.	KAMATH TRADING HOUSE, GUJARAT HQRXIMLAPPLY 00213158AM22	15.10.20 21	80 MT INCENSE POWDER	330741 00	41483 6	Others - MERCH ANTIN G TRADE	Comments sought from MSME on 03.11.2021
Part 19	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
215.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A -80/IC [032100850409AM 20]	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	120799 90	1.000 00	AU	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021.

From

216.	Nikunj Malaviya, Surat 01/53/8/53685/AM 21/N-7/IC [522100850007AM 21]	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	210690 30	2.513 00	Trading	Comments sought from D/o A,C&FW on 02.07.2020. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 17.09.2020, 02.11.2020, 09.03.2021, 04.08.2021 and 27.10.2021.
217.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM 21/I-29/IC [052100850576AM 21]	19.12.20	5000 Kg. Grape Seeds Dried	121190 19	41360 0	AU	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
218.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/AM 21/M-69/IC [032100850415AM 21]	16.10.20	100 kgs Maize Corn Seeds	100510 00	10000 0.00	Trading	Comments sought from D/o A,C&FW on 04.03.2021. Reminders sent to D/o A,C&FW vide emails dated 02.06.2021 and 21.06.2021. D/o A,C&FW vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal. Reminder sent to firm on 04.08.2021 and 27.10.2021.
219.	WIZARD INTERNATIONAL HQRXIMLAPPLY 00113913AM22	14.6.21	12000 KGs Roots and Rhizomes :---- Agarwood	121190 80	79866 0000. 000	Trading	Comments sought from D/o A,C&FW on 15.06.2021. Reminders sent to D/o A,C&FW vide emails dated 21.06.2021, 04.08.2021, 23.09.2021 and 27.10.2021. D/o A,C&FW vide letter dated 08.11.2021 has sought some information from the firm.
220.	HERBAVEDA OVERSEAS	25.5.21	48 MT Costus-Root	121190 46	10000 0	SUPPLY ING TO	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their

	HQRXIMLAPPLY 00101452AM22					PHARMACY FOR MEDICINES	application vide email dated 19.06.2021. Reminder sent to the firm vide email dated 13.07.2021, 19.07.2021 and 27.10.2021.
221.	NATURE AQUA DESIGN HQRXIMLAPPLY 00044969AM22	18.5.21	20000 nos. Others	601209 0	20000 0	Trading	Comments sought from D/o A,C&FW on 09.07.2021.
222.	SHAHI SPICES HQRXIMLAPPLY 00150388AM22	29.7.21	180 MT Other (POPPY SEED)	120770 90	30537 000	Trading	The Committee noted that the firm has applied for import of Poppy Seeds but mentioned HS Code for Melon Seeds (12077090) in their application. In view of the above, the Committee decided to seek clarification from the firm regarding the exact import item applied for by them.
223.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY 00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	120991 90	64	AU	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021.
224.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY 00173800AM22	30.8.21	50 Nos Rotary tiller	843280 20	79621 76	Trading	Comments sought from D/o A,C&FW on 08.09.2021. Reminder sent to D/o A,C&FW on 23.09.2021. Firm vide email dated 28.09.2021 has informed that they had intended to apply for import of Parts / Components under HS Code 84329090. DL issued to the firm to make required amendment in their application on 29.09.2021.

225.	MAHESH SA HQRXIMLAPPLY 00187662AM22	18.9.21	400 MT GINGER FRESH	091011 10	48,00, 000	Trading	Comments sought from D/o A, C&FW on 09.11.2021.
226.	DEV ENTERPRISES, JODHPUR, RAJASTHAN HQRXIMLAPPLY 00184839AM22	14.09.21	3600 MT WATERMELON SEEDS	120770 90	26622 0000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
227.	SHRI RADHEY SALES CORPORATION, DELHI HQRXIMLAPPLY 00190316AM22	22.09.21	100 MT WATER MELON SEEDS	120770 90	74400 00	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
228.	Bhumika Enterprises, Alwar HQRXIMLAPPLY 00209767AM22	11.10.21	500 MT Melon Seeds	120770 90	10000 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
229.	AGRO TRADE SYNERGY IMPEX PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00209981AM22	11.10.21	1000 MT Melon Seeds	120770 90	10000 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.

From

230.	DS ENTERPRISES, JAIPUR HQRXIMLAPPLY 00210805AM22	12.10.21	500 MT Melon Seeds	120770 90	22500 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
231.	SJL ENTERPRISES, JAIPUR HQRXIMLAPPLY 00210822AM22	12.10.21	500 MT Melon Seeds	120770 90	22500 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
232.	GAURA PETROL PUMP, NAGPUR HQRXIMLAPPLY 00210852AM22	12.10.21	500 MT Melon Seeds	120770 90	22500 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
233.	MIDAS OVERSEAS, INDORE HQRXIMLAPPLY 00210920AM22	12.10.21	600 MT Melon Seeds	120770 90	24000 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
234.	MAX IMPEX, MUMBAI HQRXIMLAPPLY 00218269AM22	18.10.21	850 MT Other (Watermelon Seeds)	120770 90	42763 075	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
235.	ZAK TRADING COMPANY, MUMBAI	22.10.21	1000 MT WATERMELON	120770 90	49205 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.

	HQRXIMLAPPLY 00221585AM22		SEED				
236.	SUCHI IMPEX, GANDHIDHAM HQRXIMLAPPLY 00222481AM22	22.10.21	3600 MT WATERMELON SEED	120770 90	27252 0000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
237.	SHREE NARAYANSWA MY ENTERPRISES, JODHPUR HQRXIMLAPPLY 00223238AM22	23.10.21	3600 MT WATERMELON SEED	120770 90	27252 0000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
238.	XION CORPORATIONS PRIVATE LIMITED, BANDRA WEST	18.10.21	500 MT WATERMELON SEED	120770 90	3,02,8 0,000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
239.	GOENKA INTERNATIONA L, JODHPUR HQRXIMLAPPLY 00214359AM22	16.10.21	1080 MT WATERMELON SEED	120770 90	4,86,0 0,000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
240.	PIYUSH TRADING COMPANY, KOLKATA	16.10.21	1080 MT WATERMELON SEED FOR HUMAN	120770 90	4,86,0 0,000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.

For

	HQRXIMLAPPLY 00214296AM22		CONSUMPTION				
241.	GOENKA EXIM PRIVATE LIMITED, JODHPUR HQRXIMLAPPLY 00213350AM22	15.10.21	1080 MT WATERMELON SEED	120770 90	4,86,0 0,000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
242.	AATMNIRBHAR VYAAPAR, KOLKATA HQRXIMLAPPLY 00241906AM22	04.11.21	1080 MT WATERMELON SEED FOR HUMAN CONSUMPTION	120770 90	4,86,0 0,000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
243.	NATIONAL FEDN. OF FARS. PROCMT. PROCSSG. & RETAILING COOPS OF INDIA LIMITED, DELHI HQRXIMLAPPLY 00245230AM22	08.11.21	3600 MT WATERMELON SEED	120770 90	27198 0000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
244.	INTERNATIONA L TRADE FACILITATORS & CONTRACTORS,	08.11.21	1080 MT WATERMELON SEED	120770 90	50000 000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.

	JODHPUR HQRXIMLAPPLY 00245048AM22						
245.	MANISH KUMAR JAIN HUF, NEW DELHI HQRXIMLAPPLY 00224367AM22	24.10.21	2600 MT Other - MELON SEEDS	120770 90	97500 000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
246.	CUTHBERT TRADING HUB LIMITED, DELHI HQRXIMLAPPLY 00228850AM22	24.10.21	3060 MT Other - MELON SEEDS	120770 90	11475 0000	Trading	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.
247.	NITIKA STORES, KOLKATA HQRXIMLAPPLY 00254747AM22	14.11.21	1080 MT WATERMELON SEEDS FOR HUMAN CONSUMPTION	120770 90	50000 000	AU	The case was examined by the EFC in its meeting No. 07/AM22. The Committee decided to Reject the case.

Part 20	Ministry of Power						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
248.	Rajesh Power Services Pvt. Ltd., Ahmedabad.	07.08.19	5 nos. IG 1805 60 I Insulating compound	271020 00	1.46	AU	Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020,

From

	01/53/8/E/ AM20/R-26/IC [052100850317AM 20]		(Parts of Electric Cable Joining Kit)				29.12.2020, 09.03.2021 and 22.09.2021.
Part 21	M/o Textiles						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
249.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY 00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	631090 90	38500 000	AU	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
250.	LAKSHMI GUNNY STORE, KERALA HQRXIMLAPPLY 00201064AM22	2.10.202 1	28000 nos. Jute sacking bags	630510 40,	61600 0	Trading	Comments sought from M/o Textiles on 06.10.2021.
Part 22	AERB						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
251.	Osaw Industrial Products Pvt Ltd, Ambala Haryana	09.12.20	2.000- SET RSS5EU- Radioisotope(	284440 00	47507 6	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021.

	01/53/8/54591/AM 21/O-7/IC [332100850012AM 21]		NRC/IAEA/EU Exempt Quantity Material				Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
Part 23	MoEF&CC (SU Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
252.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY 00185458AM22	16.09.21	500 CUBIC METER (CBM) Sandalwood Rough logs	440399 22	15159 750	Trading	Comments sought from MoEF&CC (SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm.
253.	ANJUM AROMATICS, BANGALORE HQRXIMLAPPLY 00196188AM22	28.9.202 1	10,000 Kgs INDONESIAN SANDALWOOD (SANTALUM ALBUM)	440399 22	74400 00	AU	Comments sought from MoEF&CC (SU Divn) on 12.10.2021. MoEF (SU Div) vide OM dated 29.10.2021 had sought some information from the firm. Reply from the firm referred to MoEF&CC (SU Division) on 09.11.2021.

Part 24 D/o Pharmaceuticals							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
254.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPPLY 00034779AM22	6.5.21	25.55 gms Other : -- Azinphos-methyl (ISO	29339200	4353.05	AU	Comments sought from C&PC on 07.07.2021. C&PC vide email dated 13.07.2021 has forwarded the application to D/o Pharmaceuticals as the application is for usage as a drug. Reminder sent to D/o Pharmaceuticals on 23.09.2021. D/o Pharmaceuticals vide email dated 23.09.2021 has informed that comments may be sought from the CDSCO under the Ministry of Health and Family Welfare. The application referred to CDSCO under the Ministry of Health and Family Welfare on 13.10.2021. CDSCO vide email dated 15.11.2021 has informed that the firm vide email dated 11.11.2021 has informed them that they are withdrawing this application. In view of the above, the Committee decided to Close the case.

Part 25	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
255.	ALKYL AMINES CHEMICALS LIMITED Kurkumbh, Pune HQRXIMLAPPLY 00122750AM22	23.6.21	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	220720 00	15515 71875	AU	Comments sought from C&PC on 30.06.2021. D/o C&PC vide email dated 29.07.2021 informed that for monitoring purpose separate applications for individual plants need to be submitted. The application is being processed for their plant location Kurkumbh, Pune. C&PC informed the Committee in its meeting No. 04/AM22 that the applicant needs to submit separate applications for each of its plants. Firm was requested to amend the given application suitably vide DL dated 20.09.2021. The revised application submitted by the firm, referred to C&PC on 23.09.2021. D/o C&PC informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
256.	ALKYL AMINES CHEMICALS LIMITED [Patalganga Plant] HQRXIMLAPPLY 00186212AM22		6750 MT DENATURED ETHYL ALCOHOL (ETHANOL)	220720 00	46,17, 25,31 2.50	AU	Comments sought from C&PC on 20.09.2021. D/o C&PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied vide email dated 22.11.2021.
257.	V K PLASTICS, KERALA	23.8.21	2 Nos WASTE PARINGS	391510 00	10000 00	Manufac turing	Comments sought from C&PC on 10.09.2021. D/o C&PC informed the Committee in its meeting No. 06/AM22

	HQRXIMLAPPLY 00170851AM22		AND SCRAP OF POLYMERS OF STYRENE				that the case is under examination with them.
							Comments sought from MoEF (HSMD) on 10.09.2021.
258.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY 00189472AM22	21.9.2021	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	391590 30/391 51000	15973 20000	AU	Comments sought from C&PC on 24.09.2021. Comments sought from MoEF (HSMD) on 24.09.2021.
259.	JAI RESEARCH FOUNDATION, GUJARAT HQRXIMLAPPLY 00214951AM22	16.10.21	3.5 Ltrs of Denatured Ethanol, 0.1 Ltr of Denatured Ethanol Blank (Denatured Ethanol Solution) and 0.001 Kgs of Ethanol Analytical Standard.	220720 00	1034	Research and Testing	Recommended by C&PC vide OM dated 18.11.2021 for import of 3.5 Ltr of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 3.5 Ltr of Denatured Ethyl Alcohol subject to conditions mentioned in C&PC OM dated 18.11.2021.
260.	BALAJI AMINES LIMITED, SOLAPUR HQRXIMLAPPLY 00239962AM22	2.11.2021	25000 MT DENATURED ETHYL ALCOHOL	220720 00	1,43,8 3,00,0 00.00	AU	Comments sought from C&PC on 03.11.2021. C&PC vide email dated 03.11.2021 has sought some information from the firm. The firm replied vide email dated 12.11.2021. C&PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied directly to D/o C&PC vide email dated 23.11.2021.
261.	CHIRAG	09.11.21	3000.0 MT	220720	15,95, 79,60	TO MANUFA	Comments sought from C&PC on 10.11.2021.

	ENTERPRISE HQRXIMLAPPLY 00246483AM22		DENATURED ETHYL ALCOHOL	00	0.00	CTURE REDUCE R/ INDUSTR IAL SOLVEN	C&PC vide email dated 22.11.2021 has sought some information from the firm. Reply from firm referred to D/o C&PC vide email dated 23.11.2021.
262.	SOVISY SOLUTIONS HQRXIMLAPPLY 00249920AM22	12.11.21	1127 Nos PANEL MADE OUT OF UNSATURATED POLESTER RESIN USED FOR MAKING OF WATER STORAGE TANK	392510 00	9,87,4 38.50	Trading	Comments sought from C&PC on 12.11.2021. Application referred to C&PC again on 22.11.2021. Comments sought from MoEF&CC (HSMD) on 12.11.2021.

**Part
26**

Central Pollution Control Board (CPCB)

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
263.	RAJ CERAMICS PROP. RAJ REFRACTORIES PRIVATE LIMITED HQRXIMLAPPLY 00034828AM22	07.05.21	1500 MT Aluminum dross	262040 10	68535 00	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution

From

							Control Board as the case may be. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021.
264.	HIRAKUD METALLICS, HQRXIMLAPPLY 00034175AM22	24.04.21	500 MT Aluminum dross	262040 10	90000 00	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 04.08.2021 (copy attached) has informed that aluminium dross is neither a mineral nor a metal, the matter under consideration does not come under the ambit of Ministry of Mines. However considering the environmental concern any further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021.
265.	B A METAL HQRXIMLAPPLY 00138873AM22	14.07.21	3000 MT Aluminum dross	262040 10	11182 5000	AU	Comments sought from M/o Mines on 15.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be.

							Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021.
266.	BAHETI METAL AND FERRO ALLOYS LIMITED, DEHGAM, GUJARAT HQRXIMLAPPLY 00155762AM22	06.08.21	500 MT ALUMINIUM DROSS	262040 10	56550 000	AU	Comments sought from M/o Mines on 10.8.2021. M/o Mines vide OM dated 20.09.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments sought from CPCB on 30.09.2021.
267.	MNV METALS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00206147AM22	07.10.21	4000 MT Aluminum dross	262040 10	29760 0	AU	Comments sought from M/o Mines on 22.10.2021. M/o Mines vide OM dated 08.11.2021 has informed that since aluminium dross is neither a mineral nor a metal, the matter under consideration doesn't come under the ambit of M/o Mines. However, considering the environmental concern, any further comments may be obtained from the CPCB or the concerned SPCB. Accordingly, comments sought from CPCB on 17.11.2021
Part 27	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS	CIF value	Purpose of	Status

	&HQ File No.			Code)	(lakh)	Import	
268.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	262019 00	40.00	AU	The Committee decided to Close the case and request the firm to apply for import authorization as per new procedure notified by the Trade Notice No. 47/2020-21 dated 23.03.2021.
269.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM 18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	262040 10	1755. 0	AU	The Committee decided to Close the case and request the firm to apply for import authorization as per new procedure notified by the Trade Notice No. 47/2020-21 dated 23.03.2021.
270.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005AM 19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 97alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	790200 10	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
271.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC [022100850215AM 20]	09.09.19	120 MTs Used Oil	271019 90	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in

							India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. Reminder sent to MoEF(HSMD) on 23.09.2021.
272.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC [052100850558AM 21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	490700 90	92813 46	Trading	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
273.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC [052100850610AM 20]	08.01.20	40 MTs Zinc Dross	262019 10	100.0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.\ Reply from firm referred to MoEF&CC (HSMD) vide email dated 27.10.2021.
274.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	262019 10	8875. 0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021, 09.09.2021 and 23.09.2021.

	[342100850153AM 20]						MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
275.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC [312100850286AM 20]	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	810820 00	17.7	AU	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
276.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM 21/I-15/IC [312100850278AM 21]	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	810820 00	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
277.	Sahil Gupta, Haryana 01/53/8/54278/AM 21/S-112/IC [052100850470AM 21]	07.10.20	26631 Kgs Zinc Ash	262019 00	13441 83	AU	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
278.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/AM 21/J-13/IC [052100850474AM 21]	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8- 2.5mm	400400 000 400400 000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 02.06.2021, 09.09.2021 and 23.09.2021.

279.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM 20]	23.10.19	5000 Kgs Niobium Scrap	811292 00	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
280.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087AM 20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	810820 0030	.02	AU	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the firm vide DL dated 23.09.2021.
281.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	810830 00	16745 000	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the firm on 19.08.2021.
282.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY 00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	810830 00	10000 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.DL issued to the firm on 19.08.2021. Reminder sent to firm on 18.09.2021.
283.	MERIL HEALTHCARE PRIVATE	20.5.21	950 kgs Titanium Powder 90	810820 00		AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. DL issued to the firm on

	LIMITED HQRXIMLAPPLY 00046603AM22		to 500 Microns				19.08.2021. The firm has informed that they have submitted application to MoEF (HSMD) on 25.08.2021.
284.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY 00031660AM22	01.05.21	950 Kgs Titanium Powder 90 to 500 Microns	810820 00	1,08,4 0,524. 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. The firm vide email dated 11.11.2021 has informed that they have applied directly with MoEF(HSMD) as well.
285.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM 21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	382549 00	18750	AU	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.
286.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	740400 21	13739 44	AU	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
287.	RHMB INDIA PRIVATE LIMITED	29.7.21	6000 MT Mill Scale	261900 90	15000 000		Comments sought from M/o Mines on 04.8.2021. Comments sought from MoEF (HSMD) on 20.09.2021 as per M/o Mines OM dated 20.09.2021.

	HQRXIMLAPPLY 00149941AM22						MoEF (HSMD) vide email dated 21.09.2021.has requested the firm to directly apply online. DL issued to the firm on 21.09.2021.
288.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI HQRXIMLAPPLY 00163916AM22	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	871310 10, 902190 90	24750 0	Charity	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
289.	JINDAL STEEL & POWER LIMITED, HISAR HARYANA HQRXIMLAPPLY 00223621AM22	23.10.21	24000 MT Mill Scale	261900 90	13500 0000	AU	Comments received from MoEF&CC vide letter dated 09.09.2021 Comments sought from M/o Mines on 25.10.2021. M/o Mines vide OM dated 11.11.2021 has sought some information from the firm.
Part 28	MoEF&CC (HSMD) & DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
290.	Greencell Rubber India Pvt Ltd.,	12.10.19	2500 MTS Waste Tyres Scrap	400400 00	20000 000	AU	Comments received from DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019.

	Rajkot 01/53/8/E/ AM20/G-37/IC [242100850084AM 20]		(Multiple Cuts/ Shreds/ Press Baled)				Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide emails dated 24.08.2020, 06.10.2020, 24.12.2020, 03.02.2021, 02.08.2021 and 23.09.2021. The Committee decided to Close the case due to no reply received from MoEF (HSMD).
291.	N.B.RUBBER PRIVATE LIMITED HQRXIMLAPPLY 00104186AM22	01.06.21	2000 MT USED TYRES	400400 00	2,00,0 0,000. 00	AU	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
292.	U V RUBBER INDUSTRIES HQRXIMLAPPLY 00124154AM22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	400400 00	45000 000	AU	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021.

							DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminder issued to the firm vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
293.	KOHINOOR RECLAMATIONS HQRXIMLAPPLY 00168231AM22	23.08.21	2250 MT Old and Used Rubber Tyres Scrap / Tubes Scrap	400400 00	18000 000	AU	Recommended by DPIIT vide OM dated 13.10.2021 for import of 2250 MT of old and used Rubber Tyres/ tubes Scrap (Multi-cut/Shredded/single-cut). Recommended by MoEF (HSMD) vide letter dated 26.07.2021 For Ex-post Facto Approval.
294.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, NEW DELHI (Plant: West Bengal) HQRXIMLAPPLY 00188075AM22	20.9.21	2780 MT USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS /BALED)	400400 00	2,05,7 2,000	AU	Recommended by DPIIT vide OM dated 13.10.2021 for import of 2780 MT of used Rubber Tyres scrap (Multi-cuts/Shredded/single-cut). Recommended by MoEF (HSMD) vide letter dated 09.09.2021 For Ex-post Factor Approval.
295.	SWAMI SAMARTH ENTERPRISES, MAHARASHTRA HQRXIMLAPPLY 00197995AM22	17.9.2021	1000 MT Auto Dry Scrap Battery	854810 20	18850 000	AU	Comments sought from DPIIT on 01.10.2021. The Committee decided to send a reminder to DPIIT. Comments sought from MoEF&CC(HSMD) on 01.10.2021 The Committee decided to send a reminder to MoEF (HSMD).

296.	PONDY OXIDES AND CHEMICALS LIMITED, CHENNAI 042100850646AM 21	16.3.21	1000 MT Lead Covered copper cable as per ISRI code word "RELAY". (Lead Scarp RELAY)	780200 20	27712 5000	AU	Comments sought from DPIIT on 08.10.2021. DPIIT vide email dated 22.11.2021 has sought some information/documents from the firm. Comments sought from MoEF&CC(HSMD) on 08.10.2021
297.	SAI CRUMB RUBBER, TELANGANA HQRXIMLAPPLY 00211069AM22	13.10.21	7750 MT OLD & USED RUBBER TYPRES SCRAP	400400 00	2,34,6 7,000. 00	AU	Comments received from MoEF& CC (HSMD) vide letter dated 05.10.2021. Comments received from DPIIT vide OM dated 28.10.2021 for import of 7750 MT of Old and Used Rubber Tyres scrap (Multiple Cuts/ Shredded/ Single Cut). The Committee decided to direct concerned RA to physically verify the factory premises of the firm.
298.	CITRINE RESOURCES PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00218521AM22	20.10.21	7330 MT OLD & USED RUBBER TYRE SCRAP MULTIPLECUT/SH REDDED/PRESS BALED/BRIQUETE D	400400 00	60000 000	AU	Recommended by DPIIT vide OM dated 18.11.2021 for import of 7330 MT of Old & Used Rubber Tyres Scrap (Multiple- cuts/Shredded/Single-cut). Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 18.11.2021 and MoEF&CC (HSMD) letter dated 05.10.2021.
299.	DIAMOND RUBBER INDUSTRIES, HYDERABAD,	20.10.21	1950 MT USED TYRE SCRAP	400400 00	14761 500	AU	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Recommended by DPIIT vide OM dated 15.11.2021 for import of 1950 MT of Used Rubber Tyres Scrap (Multiple-cuts/shredded/single-

	AP. HQRXIMLAPPLY 00218772AM22		PRESS BALED				cut). The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 15.11.2021 and MoEF&CC (HSMD) letter dated 04.10.2021.
300.	KOHINOOR RUBBER SOLUTIONS INDUSTRIES, HISAR HQRXIMLAPPLY 00222061AM22	22.10.21	1500 MT Used Rubber Tyres Scrap /Tubes Scrap	400400 00	18000 000	AU	Comments received from MoEF&CC (HSMD) vide letter dated 05.10.2021. Comments received from DPIIT vide OM dated 18.11.2021 for import of 1500 MT of Used Rubber Tyres/Tubes Scrap (Multiple-cuts/Shredded/Single-cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 05.10.2021 and DPIIT vide OM dated 18.11.2021 and subject to physical verification of the factory premises by concerned RA.
301.	JAYACHANDRA N ALLOYS PRIVATE LIMITED, COIMBATORE HQRXIMLAPPLY 00223804AM22	23.10.21	6000 MT Lead Scrap as per ISRI Rains	854810 20	54504 0000	AU	Comments received from DPIIT vide OM dated 24.11.2021 for import of 6000 MT of Lead Scrap as per ISRI "Rains" Comments received from MoEF&CC (HSMD) vide letter dated 07.10.2021. The Committee decided to call for valid authorisation issued by SPCB for procurement of Lead Scrap.
302.	RUBBER RECLAIM UDYOG, HARYANA	26.10.21	1500 MT Old & Used Rubber Tyres Scrap/Butyl	400400 00	11370 000	AU	Comments received from MoEF&CC (HSMD) vide letter dated 05.10.2021. Comments received from DPIIT vide OM dated 08.11.2021 for import of 1500 MT of "Old/used rubber tyres scrap/ tube scrap (Multiple cuts/

	HQRXIMLAPPLY 00226271AM22		Tubes Scrap				Shredded/ Single cut)"
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 05.10.2021 and DPIIT vide OM dated 08.11.2021 and subject to physical verification of the factory premises by concerned RA.
303.	DASHMESH RUBBER PRODUCTS, GUJARAT HQRXIMLAPPLY 00225710AM22	25.10.21	3750 MT OLD USED RUBBER TYRE SCRAP	400400 00	34065 000	AU	Recommended by DPIIT vide OM dated 16.11.2021 for import of 3605 MT of Old and used Rubber Tyres Scrap (Multiple cuts/ Shredded/ Single cut). Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021. The Committee decided to Approve the case for import of 3605 MT of Old and used Rubber Tyres Scrap (Multiple cuts/ Shredded/ Single cut) subject to conditions mentioned in the DPIIT OM dated 16.11.2021 and MoEF&CC (HSMD) letter dated 07.10.2021.
304.	DEEDS OIL PRIVATE LIMITED, NASHIK, MAHARASHTRA HQRXIMLAPPLY 00227212AM22	27.10.21	2000 MT SCRAP TYRE & INNER TUBE	400400 00	83270 00	AU	Comments sought from MoEF(HSMD) on 27.10.2021 MoEF&CC (HSMD) vide letter dated 02.11.2021 has sought some information/ documents from the firm. The Committee decided to send a reminder to the firm. Comments sought from DPIIT on 27.10.2021 DPIIT vide OM dated 01.11.2021 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.

305.	AARADHYA ECO GREEN INDUSTRIES LLP, MUMBAI HQRXIMLAPPLY 00238356AM22	1.11.21	4660 MT USED RUBBER TYRES SCRAP/ TUBE SCRAP	400400 00	55920 000	AU	Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021. Comments sought from DPIIT on 02.11.2021. DPIIT vide OM dated 09.11.2021 has sought some information/ documents from the firm. Reply from the firm referred to DPIIT vide email dated 22.11.2021. DPIIT informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
306.	SNR RECLAMATIONS PRIVATE LIMITED, LUDHIANA HQRXIMLAPPLY 00229328AM22	28.10.21	4810 MT USED RUBBER TYRES SCRAP / BUTYL TUBES SCRAP	400400 00	6E+0 7	AU	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Recommended by DPIIT vide OM dated 15.11.2021 for import of 4810 MT of "Used Rubber Tyres scrap/ Butyl Tubes Scrap (Multiple- cuts/ shredded/ single cut)". The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) Letter dated 04.10.2021 and DPIIT OM dated 15.11.2021.
307.	RUVI DEVI, FORBESGANJ, BIHAR HQRXIMLAPPLY 00209202AM22	11.10.21	50000 nos. OLD & USED TINNED / STEEL / IRON DRUM	720430 00	10000 000	Trading	Comments sought from M/o Steel, DPIIT and MoEF (HSMD) on 20.10.2021. DPIIT vide OM dated 03.11.2021 has informed that they do not support the import of old and used Tinned/ Steel/ Iron Drums. The Committee decided to Reject the case as per comments received from DPIIT OM dated 03.11.2021.
308.	HARYANA	08.11.21	7550 MT	400400	9,06,0	AU	Comments received from MoEF&CC (HSMD) vide letter dated

	RUBBER INDUSTRIES HQRXIMLAPPLY 00244943AM22		Used Rubber Tyres Scrap & Tubes Scrap	00	0,000.00		04.10.2021. Comments received from DPIIT vide OM dated 25.11.2021 for import of 7550 MT of Used Rubber Tyres Scrap & Tubes Scrap (Multiple-cuts/ Shredded/Single-cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 04.10.2021 and DPIIT vide OM dated 25.11.2021 and subject to physical verification of the factory premises by concerned RA.
309.	GAYATHREE INDUSTRIES HQRXIMLAPPLY 00249378AM22	11.11.21	3720 MT Used Tyre Scrap	40040000	28160400	AU	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Comments sought from DPIIT on 12.11.2021. DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm.
310.	KRISHNA EXPORTS HQRXIMLAPPLY 00249273AM22	09.11.21	2920.0 MT OLD AND USED TYRES SCRAP IN PRESSED BALED/ ONE CUT/ MULTICUT/SHREDDED FORM	40040000	2,21,04,400.0	AU	Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021. Comments sought from DPIIT on 12.11.2021 DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm.
311.	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED	13.11.21	3000 MTs LEAD SCRAP ISRI CODE RAILS (BATTERY PLATE	85481010	31,26,75,000.0	AU	Comments received from MoEF&CC (HSMD) vide letter dated 14.06.2021. Comments received from DPIIT vide OM dated 18.11.2021 for import of 3000 MT of Lead Scrap as per ISRI "Rails".

The Committee decided to call for valid authorisation issued by SPCB for procurement of Lead Scrap.

**Part
29**

DPIIT

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
312.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/AM 21/D-39/IC [082100850148AM 21]	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	400400 00	36900 00.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 23.02.2021. Comments received from DPIIT vide OM dated 18.11.2021 for import of 410 MT of Used Rubber Tyres Scrap/ Butyl Rubber Tubes Scarp (Multiple-cuts/Shredded/Single-cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 23.02.2021 and DPIIT vide OM dated 18.11.2021 and subject to physical verification of the factory premises by concerned RA.
313.	RAJ METAL INDUSTRIES HQRXIMLAPPLY 00008736AM22	09.04.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	854810 10	66240 000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminders sent to DPIIT vide emails dated 30.06.2021, 02.08.2021, 31.08.2021, 23.09.2021 and 30.09.2021. DPIIT vide email dated 03.11.2021 has sought some information/ documents from the firm. The firm replied directly to DPIIT vide email dated 10.11.2021. The Committee decided to send a reminder to DPIIT.

From

314.	RUBIX INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY 00026756AM22	26.04.21	8000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	400400 00	96000 000	AU	Comments received from DPIIT vide OM dated 03.11.2021 for import of 7757 MT of Crumb Rubber Granules having mesh size 10 and devoid of iron/steel. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 03.11.2021 and subject to physical verification of the factory premises by concerned RA.
315.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00115953AM22	16.6.21	59 Kgs Silver Paste	710692 90	21,52, 985.0 0	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email dated 22.07.2021. DPIIT vide OM dated 03.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Firm replied directly to DPIIT vide email dated 28.08.2021. DPIIT vide OM dated 20.09.2021 has sought some documents from the firm. The Committee decided to send a reminder to the firm.
316.	VELLIS RUBBER INDUSTRIES HQRXIMLAPPLY 00115799AM22	16.6.21	8790 MT Used Rubber Tyres Scrap/ Tubes Scrap	400400 00	10,54, 80,00 0.00	AU	Recommended by DPIIT vide OM dated 07.10.2021 for import of 8790 MT of Used rubber tyres scrap/ tubes scrap (Multi-cut/Shredded). Recommended by MoEF (HSMD) vide letter dated 09.06.2021

							For Ex-post Facto Approval.
317.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00010096AM22	06.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	24571 7	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. The Committee decided to send a reminder to the firm.
318.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00010094AM22	07.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	24571 7	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. The Committee decided to send a reminder to the firm.
319.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00010093AM22	05.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	24571 7	AU	Comments sought from DPIIT on 06.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. The Committee decided to send a reminder to the firm.
320.	TRIRUBBER INDIA INC, KHARAGPUR, W B HQRXIMLAPPLY 00152575AM22	30.7.21	2500 MT Waste Rubber Tyres Scrap/ Tubes Scrap	400400 00	30000 000	AU	Comments received from MoEF (HSMD) vide letter dated 04.05.2020. Comments sought from DPIIT on 05.08.2021. DPIIT vide OM dated 11.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. Reply

							from firm referred to DPIIT vide email dated 01.09.2021. DPIIT vide OM dated 22.09.2021 has informed that the NOC issued by MoEF&CC is not valid now and the firm may be requested to submit a valid NOC from MoEF&CC. Reminder sent to the firm on 16.11.2021. The Committee decided to send a reminder to the firm.
321.	POCL ENTERPRISES LIMITED, CHENNAI HQRXIMLAPPLY 00153954AM22	03.8.21	2000000 kgs. Battery scrap	85481010	208292500	AU	Recommended by MoEF (HSMD) vide letter dated 17.02.2021. Comments sought from DPIIT on 05.08.2021. DPIIT vide email dated 10.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. The reply from the firm referred to DPIIT vide email dated 27.08.2021. The Committee decided to send a reminder to DPIIT.
322.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPLY 00156870AM22	9.8.21	1 Pcs 99.99 PERCENT PURE SILVER PELLETS	71069290	19266	R&D	Recommended by DPIIT vide OM dated 03.11.2021 for import of "Pure Silver Pellet (Ag 99.99%) (Diameter 1/8"X 1/8"Long) - 1 Pc (25gms). The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 03.11.2021.
323.	EASTMAN RECLAMATIONS, JALANDHAR HQRXIMLAPPLY	18.8.21	2440 MT Waste, parings and scrap of rubber	40040000	25000000	AU	Recommended by DPIIT vide OM dated 11.10.2021 for import of 2440 MT of "old/used Rubber Tyres scrap (Multiple-cuts/shredded/Single – cut)". Recommended by MoEF (HSMD) vide letter dated 26.07.2021

From

	00165605AM22						For Ex-post facto Approval.
324.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00166396AM22	19.8.21	161 Kgs silver paste	710692 90	10571 128	AU	Comments sought from DPIIT on 08.09.2021. DPIIT vide OM dated 24.09.2021 has sought some information/documents from the firm. DL issued to the firm on 24.09.2021. Reply from the firm referred to DPIIT on 05.10.2021. DPIIT vide OM dated 02.11.2021 has sought some information/documents from the firm. The Committee decided to send a reminder to the firm.
325.	RUBBERSINDIA POLYMER PRODUCTS PRIVATE LIMITED, KERALA HQRXIMLAPPLY 00183415AM22	13.9.21	7300 MT Crumb Rubber having mesh size finer than 10 mesh	400400 00	80975 250	AU	Comments received from DPIIT vide OM dated 18.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 18.11.2021 and subject to physical verification of the factory premises by concerned RA.
326.	CRESCENT RUBBERS, KERALA HQRXIMLAPPLY 00196968AM22	29.9.2021	2000 MT Crumb Rubber Granules Having Size 10 Mesh	400400 00	24000 000	AU	Comments received from DPIIT vide OM dated 03.11.2021 for import of 2000 MT of Crumb Rubber Powder/Granules having mesh size 10-20 mesh and devoid of iron/steel and most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 03.11.2021 and subject to physical verification of the factory premises by concerned RA.
327.	GODFREY PHILLIPS INDIA LIMITED,	22.10.21	5250000 nos. Tax Stamps	490700 10	66211 01	AU	Comments sought from DPIIT on 25.10.2021. The Committee decided to examine the case on file.

	MUMBAI HQRXIMLAPPLY 00221384AM22						
328.	ARUN MATCH WORKS, SIVAKASI, TAMIL NADU HQRXIMLAPPLY 00240517AM22	2.11.2021	2400000 nos. REVENUE STAMPS	490700 10	31290	AU	Comments sought from DPIIT on 03.11.2021. The Committee decided to examine the case on file.
329.	E-PARISARAA PRIVATE LIMITED, KARNATAKA HQRXIMLAPPLY 00183575AM22	14.9.21	100 MT Other waste and scrap	854810 90	14000 000	AU	Comments sought from DPIIT and MoEF (HSMD) on 12.10.2021. DPIIT vide OM dated 01.11.2021 has informed that they do not support the proposal for import of "Other waste and Scrap (ITC HS Code 85481090)". The Committee decided to Reject the case on the basis of comments received from DPIIT vide OM dated 01.11.2021.
330.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, PANIPAT HQRXIMLAPPLY 00256110AM22	17.11.21	4000 MT Rubber Crumb/ Granules mesh size finer than 10 Mesh	400400 00	8,15,9 4,000	AU	Recommended by DPIIT vide OM dated 25.11.2021 for import of 4000 MT of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh devoid of iron/steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 25.11.2021.
331.	TINNA RUBBER AND INFRASTRUCTURE LIMITED,	17.11.21	1500 MT Rubber Crumb/ Granules mesh size	400400 00	3,05,9 7,750	AU	Recommended by DPIIT vide OM dated 25.11.2021 for import of 568 MT of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh devoid of iron/steel & most of the fibres. The Committee decided to Approve the case for import of 568 MT

	HIMACHAL PRADESH HQRXIMLAPPLY 00255900AM22		finer than 10 Mesh				of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh devoid of iron/steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 25.11.2021.
332.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, TAMIL NADU HQRXIMLAPPLY 00255857AM22	17.11.21	3000 MT Rubber Crumb/ Granules mesh size finer than 10 Mesh	400400 00	6,11,9 5,500	AU	Recommended by DPIIT vide OM dated 25.11.2021 for import of 3000 MT of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh devoid of iron/steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 25.11.2021.
333.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, PALGHAR HQRXIMLAPPLY 00255883AM22	17.11.21	1500 MT Rubber Crumb/ Granules mesh size finer than 10 Mesh	400400 00	3,05,9 7,750	AU	Recommended by DPIIT vide OM dated 25.11.2021 for import of 1500 MT of Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh devoid of iron/steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 25.11.2021.
Part 30	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
334.	Baskaran, Shevapet, Salem 01/53/8/54045/AM 21/B-39/IC [042100850569AM	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	75501 2	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them.

	21]						The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm vide emails dated 29.12.2020 and 30.06.2021. Reminder issued to the firm vide DL dated 22.09.2021 The Committee decided to send a reminder to the firm.
335.	Vibhor Wase, Maharashtra 01/53/8/54833/AM 21/V-46/IC [032100850473AM 21]	22.01.21	3 VIs Frozen semen, other than bovine	051199 91	300.0 0	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminder sent on 22.09.2021.
336.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/AM 21/R-39/IC [072100850292AM 21]	21.01.21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data	940389 00 852872 15 940389 00 732690 99 852872 15 854442 99 854442 99 854442 99	73245 75.00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminder issued to the firm vide DL dated 22.09.2021. The Committee decided to send a reminder to the firm.

		Cable	854442			
		16 Nos rj 45 cable 1m	99			
		10 Nos pain power cable	854442			
		6 Nos rj 45 cable 10m	99			
		3 Nos Nova600	902300			
		(PART No	90			
		600144236/5/4)	852872			
		2 Nos 75` Plasma	15			
		Screen amsung	852872			
		(PART No	11			
		S0BGZ3SGK801047F	852872			
		2	12			
		&CBGZ3FGK801044	854442			
		N)	99			
		2 Nos 32` PLASMA	854442			
		Screen amsung	99			
		(PART No S6777863	854442			
		& 6781167)	99			
		2 Nos 50` Plasma	854442			
		Screen amsung	99			
		(PART No	854442			
		2B7V35BM304286A	99			
		&304288Y)	853110			
		13 Nos hdmi to hdmi	90			
		cable	851762			
		3 Nos dvi to dvi cable	90			
		6 Nos power cable	851829			
		2 Nos power extended	00			
		cable	854442			
		3 Nos Vga Cable	99			
			820600			

			1 Nos Rg blink (PART No 14423231313) 1 Nos router tp link (PART No 2173190001498) 1 Nos sound bar (PART No Sbv175150420182449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket	90 854442 99 853690 90 847130 90 847160 40 830250 00			
337.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/ W-9/IC [052100850417AM 20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	13158 5.20	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.

338.	RUCHIRA PAPERS LIMITED HQRXIMLAPPLY 00032217AM22	04.5.21	42 Nos CLEANER NUT (FOR PAPER MAKING MACHINE)	105990 0	19190	AU	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 30.06.2021 has informed that the case is not dealt with DAHD. The firm vide email dated 03.08.2021 has been requested to furnish the correct ITC HS Code for the item to be imported. Reminders sent to the firm on 19.08.2021 and 18.09.2021. The Committee decided to send a reminder to the firm.
339.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	843280 90	14092 7.000	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021. The Committee decided to send a reminder to the firm.
340.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	45087 000	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 120alvaniz.
341.	BHARAT SECURE AERO	29.4.21	10 Nos Communication	852550 40	37037	R&D	Comments sought from Cabinet Secretariat by Post on 09.08.2021.

	SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029561AM22		jamming equipment				The Committee decided to send a reminder to Cabinet Secretariat.
342.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00028460AM22	29.4.21	10 Nos Other Aerials or Antenna:----For communication jamming equipment	852910 21	37230	R&D	Comments sought from Cabinet Secretariat by Post on 23.06.2021. The Committee decided to send a reminder to Cabinet Secretariat.
343.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00019185AM22	15.04.21	18 Nos Communication jamming equipment	852550 40	67847		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021. The Committee decided to send a reminder to the firm.
344.	VICTORIOUS MARKETING PRIVATE LIMITED HQRXIMLAPPLY 00255910AM22	17.11.21	34020 Kg Grain Non Basmati Rice	100630 90	9,48,7 50.00	Trading	The Committee decided to examine the case on file.
345.	V S TRADING HQRXIMLAPPLY 00255707AM22	17.11.21	100000 Kgs JAPONICA RICE FOR SELLING IN HOTELS AND RESTAURANTS	100630 90	52507 25.00 0	Trading	The Committee decided to examine the case on file.

346.	VEDANTA LIMITED HQRXIMLAPPLY 00119116AM22	21.06.21	Gold (25 KGS) & Silver (300 KGS)	710812 00 710691 00	13270 0000	Others	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv)Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.
347.	PARKER PRECIOUS METALS LLP, AHMEDABAD HQRXIMLAPPLY 00179931AM22	8.9.21	10 MT GOLD (DORE) BARS PURITY ; UPTO 95 PERCENT	710812 00	54750 00000 0	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 percent purity) based upon substantial utilization of previous license.
348.	MMTC - PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY 00255988AM22	17.11.21	50 MT GOLD (DORE) BARS PURITY : UPTO 95%	710812 00	2,60,0 0,00,0 0,000. 00	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 50 MT of Gold Dore Bars (upto 95 percent purity) based upon substantial utilization of previous license.
349.	LALITHAA JEWELLERY MART PRIVATE LIMITED HQRXIMLAPPLY 00223759AM22	19.11.21	20 MT GOLD (DORE) BARS	710812 00	84000 00000 0	AU	The Committee examined the documents submitted by the firm and decided to call for the following documents: (i) Utilization details of previous license issued to the firm. (ii) Valid CTO beyond 30.11.2021.

5. The meeting ended with vote of thanks to the chair.

For